

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 896 OF 2022

**IN THE MATTER OF:**

LAXMAN BALYOGI ... APPLICANT

VERSUS

STATE OF U.P. ... RESPONDENT

**NDOH: 03.05.2024**

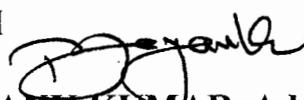
**I N D E X**

S. No.	Particulars	Page No.
1.	Reply to the submission of m/s a. K. Infra & reality development private limited with affidavit.	1 - 8
2.	<b><u>ANNEXURE A-1 (Colly)</u></b> Copy of details reflecting Dream Green City, Phase-II as available on the property site portals.	9 - 34
3.	<b><u>ANNEXURE A-2</u></b> Copy of letter of Sub-Divisional Magistrate, Sarojini Nagar, Lucknow bearing no. Memo/IGRS/2022 dated 13.12.2022	35
4.	<b><u>ANNEXURE A-3</u></b> Copy of letter of Block Development Officer, Sarojini Nagar, Lucknow bearing no. 1343/MNREGA/2022-23 dated 14.10.2022	36
5.	<b><u>ANNEXURE A-4</u></b> Copy of letter dated 02.01.2024 from the	37

	office of Tehsildar, Sarojini Nagar, Lucknow bearing no. IGRS60000230248899.	
6.	<b><u>ANNEXURE A-5 (Colly)</u></b> Copy of grievances of the local residents reported in Lucknow edition of newspaper Jan Sandesh Vahak and Amar Ujala on 4 <sup>th</sup> January, 2024	38 - 39
7.	<b><u>ANNEXURE A-6(COLLY)</u></b> Copy of papers in relation to development of 600 meters road	40 - 43
8.	<b><u>ANNEXURE A-7</u></b> Copy of papers in relation to plantation under MNREGA	44
9.	<b><u>ANNEXURE A-8 (COLLY)</u></b> Copy of photographs	45 - 47
10.	<b><u>ANNEXURE A-9(COLLY)</u></b> Copy of relevant details pertaining to the tree cut at the Ashram of the Applicant	48 - 51
11.	Application for condonation of delay with affidavit	52 - 54
12.	Vakalatnama	55

  
APPLICANT

THROUGH

  
MAYANK KUMAR, Advocate  
INDIAN LEGAL MANAGEMENT  
156- Karishma Apartment, IP Extension,  
Plot No. 27, Delhi -110092.

Date : 01.05.2024

M : + 91 98103 91946.

Place: New Delhi

Email : [legalcorporatecorp@gmail.com](mailto:legalcorporatecorp@gmail.com)



<b>Project Name</b>	<b>Area in Hectare</b>	<b>Area in Acre</b>
Dream Green City, Phase -I	5.391	13.321
Dream Green City, Phase -II	9.6092	23.745

The actual area under the project Dream Green City, Phase-II is 50 Acre. The same is reflected in the details of the Dream Green City, Phase-II as available on the property site portals. Print outs of the same are enclosed as **ANNEXURE A-1 (Colly)**.

- b. The remaining portion of the land i.e. about 26.255 acre encroached by Dream Green City, Phase-II consists of land of Irrigation Department, Water Bodies (Sarovar) and land of the local-residents. The AKPL deliberately concealed the fact of encroachment of the land under the project, Dream Green City, Phase -II from the Joint Committee appointed by this Hon'ble Tribunal. The facts of encroachment are evident from the letter of Sub-Divisional Magistrate, Sarojini Nagar, Lucknow bearing no. Memo/IGRS/2022 dated 13.12.2022, letter bearing no. 1343/MNREGA/2022-23 dated 14.10.2022 and letter dated 02.01.2024 from the office of Tehsildar, Sarojini Nagar, Lucknow bearing no. IGRS60000230248899 and grievances of the local residents reported in Lucknow edition of newspaper Amar Ujala and Jan Sandesh Vahak on 4<sup>th</sup> January, 2024 are enclosed here and marked as **ANNEXURE A-2, A-3, A-4 and A-5 (Colly)** respectively.

3. **STATUS OF TREES AND PLANTS**

- A. The Government planted trees under MNREGA and Gram Panchayat. In the area under encroachment of AKPL consists of a road of 600 meters which was developed by Block Development Officer, Sarojini Nagar, Lucknow in the year 2008-09 under the scheme of Rastriya Gramin Rojgar (Guarantee Yogna). The road was made and it consisted of trees on bothsides. The Local Government under the MNREGA and Gram Panchayat planted about 30,000 trees since 2006 in the area which were under the illegal encroachment of AKPL. Many of the trees and jungle-junglat of the encroached area were cut by AKPL without any permission. AKPL showed the details to the Joint Committee Members only in relation to the property purchased by AKPL and made them believe that whatever is in possession under development of Dream Green City, Phase-II, is the land purchased by AKPL.
- B. The applicant never said that AKPL is the owner of the land and the trees cut down by AKPL were on the land purchased by AKPL. The present Joint Committee report which has been prepared based on information supplied by AKPL is not factually correct. Some of the papers in relation to development of 600 meters road, plantation under MNREGA and photographs are enclosed and marked as **ANNEXURE A-6 (COLLY), ANNEXURE A-7 and ANNEXURE A-8 (COLLY)**.
3. **The operational activity and sale of the projects are continued by the AKPL, even after stay of this Hon'ble Tribunal vide order dated 26.04.2023**

- A. The construction activities and sale of the property on site is going on even after the stay on the same imposed by this Hon'ble Tribunal vide its order dated 26<sup>th</sup> April 2023. The Applicant relied on the property sites wherein advertisements are on full swing and local property agents.
- B. Dream Green City Phase II project is developing with full swing and third-party interests are developed by the developers under their malafide intension to grab the land of Government and local by destroying flora and fauna over it.
4. As such the Inspection Report of the Joint Committee at the project site dated 11.04.2023 and filed before this Hon'ble Tribunal on 24.04.2023 are not based on incorrect facts and not disclosing the ground report as such cannot be relied on.
5. That there is no provision to supply water to the project and the whole project Dream Green City Phase II is based on underground water. The whole project water requirement is met out from the underground water without obtaining requisite permission from Lucknow Development Authority.
6. There is no sewer line and STP for the treatment of domestic effluent in Dream Green City, Phase-2. Even in the Dream Green City, Phase -I, there is no proper system for the treatment and disposal of domestic effluent. The domestic effluent of Phase -I is polluting the nearby drain which ultimately joint to river Sai and is causing pollution in river Sai. It is relevant to mention here that the STP for

the treatment of domestic effluent is also constructed on the land which are encroached by AKPL.

7. There is no approval from the Uttar Pradesh Pollution Control Board for the STP and the treatment of domestic effluent.

**PARAWISE REPLY**

- 1-2. The contents of para nos.1 and 2 of the submissions of M/s A.K. Infa and Reality Development Pvt. Ltd. are wrong and misleading. The complaint of the Applicant dated 1<sup>st</sup> August 2022 is true and correct in all respects. If the applicantis made a member of the Joint Committee, he will be able to support his claim. The goons of AKPL were not allowing the applicant to go towards the area wherein trees were cut and threatening the Applicant. The goons of AKPL in the process of threatening the Applicant even cut tree of his Ashram. The relevant details are enclosed as **ANNEXURE A<sup>o</sup>** (COLLY).
3. The contents of para no 3 of the submissions of M/s A.K. Infa and Reality Development Pvt. Ltd. are wrong and misleading. The Joint Committee report was prepared based on information provided by AKPL as such the same was not correct and does not reflect the area of encroachment by AKPL and cutting of trees planted under MNREGA since 2006 and destruction of the nature flora and fauna of the encroached area of about 26.255 acre.
4. The contents of para no 4 of the submissions of M/s A.K. Infa and Reality Development Pvt. Ltd. are wrong and misleading as the same was an outcome of

misrepresentation by AKPL. The report is correct to the extent information provided by AKPL. But it does not cover the total area under development, situation of STP encroachment of Government land and local resident land by the force of their goons.

### **BRIEF SUBMISSIONS**

1-7 That the contents of para no. 1 to 7 of the brief submissions are wrong as such denied. The Dream Green City Projects Phase I and Phase II do not have any permission from the regulatory authority to develop the land. Even the status of land use of the area under the possession of AKPL are not residential. The project was not approved under RERA. The design and site plan of the project is not approved by Lucknow Industrial Development Authority or Lucknow Development Authority. The clearance from Air and water pollution control authorities was not obtained. There is no water supply system in the project, the whole project depends on the underground water without obtaining any permission for water extraction for the project. There is no solid waste disposal provision under the project and it is polluting the nearby areas. There is no sewage treatment system and the STP made on the encroached area are not working and are polluting the nearby drain and ultimately to the river Sai. The third party interest was created and property are being handed over to the third party against the provisions of the Uttar Pradesh Urban Planning and Development Act, 1973.

**PRAYER**

It is most respectfully prayed in the light of present facts and circumstances that direction may kindly be given to the Joint Committee with the involvement of the Applicant and M/s A.K. Infra and Reality Development Pvt. Ltd to prepare a detail report of the project with the impact on the natural resources and stop the project and ascertain the accountability of persons.

Any other relieves which the Hon'ble Court deem fit in the interest of Nature and justice.



APPLICANT

THROUGH



MAYANK KUMAR, Advocate  
INDIAN LEGAL MANAGEMENT  
156- Karishma Apartment, IP Extension,  
Plot No. 27, Delhi -110092.  
M : + 91 98103 91946.  
Email : [legalcorporatecorp@gmail.com](mailto:legalcorporatecorp@gmail.com)

Date : 01.05.2024  
Place: New Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 896 OF 2022

IN THE MATTER OF:

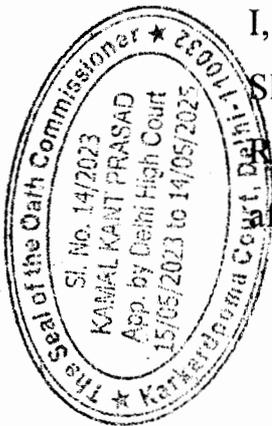
LAXMAN BALYOGI ... APPLICANT

VERSUS

STATE OF U.P. ... RESPONDENT

AFFIDAVIT

I, Pt. Laxman Balyogi, S/o Pt. Angrah N Bhardwaj age about 52 years, R/o Shiv Shakti Upasna Peeth, Shastguru Ashram Bari Dham, Sitapur, Hardoi Road, Lucknow- 226003 presently at New Delhi, do hereby solemnly affirm and state as under:



- 1. That I am the Applicant/ Complainant in the present case as such aware of the facts of the present case and competent to swear the present affidavit.
- 2. That the present reply was prepared by my advocate under my instruction. It has been read over to me in my colloquial language. The contents of the reply are true and correct to best of my knowledge and information available before me.

*[Signature]*  
D/1528/2004  
I Identify the Deponent who has signed in My Presence

*[Signature]*  
DEPONENT

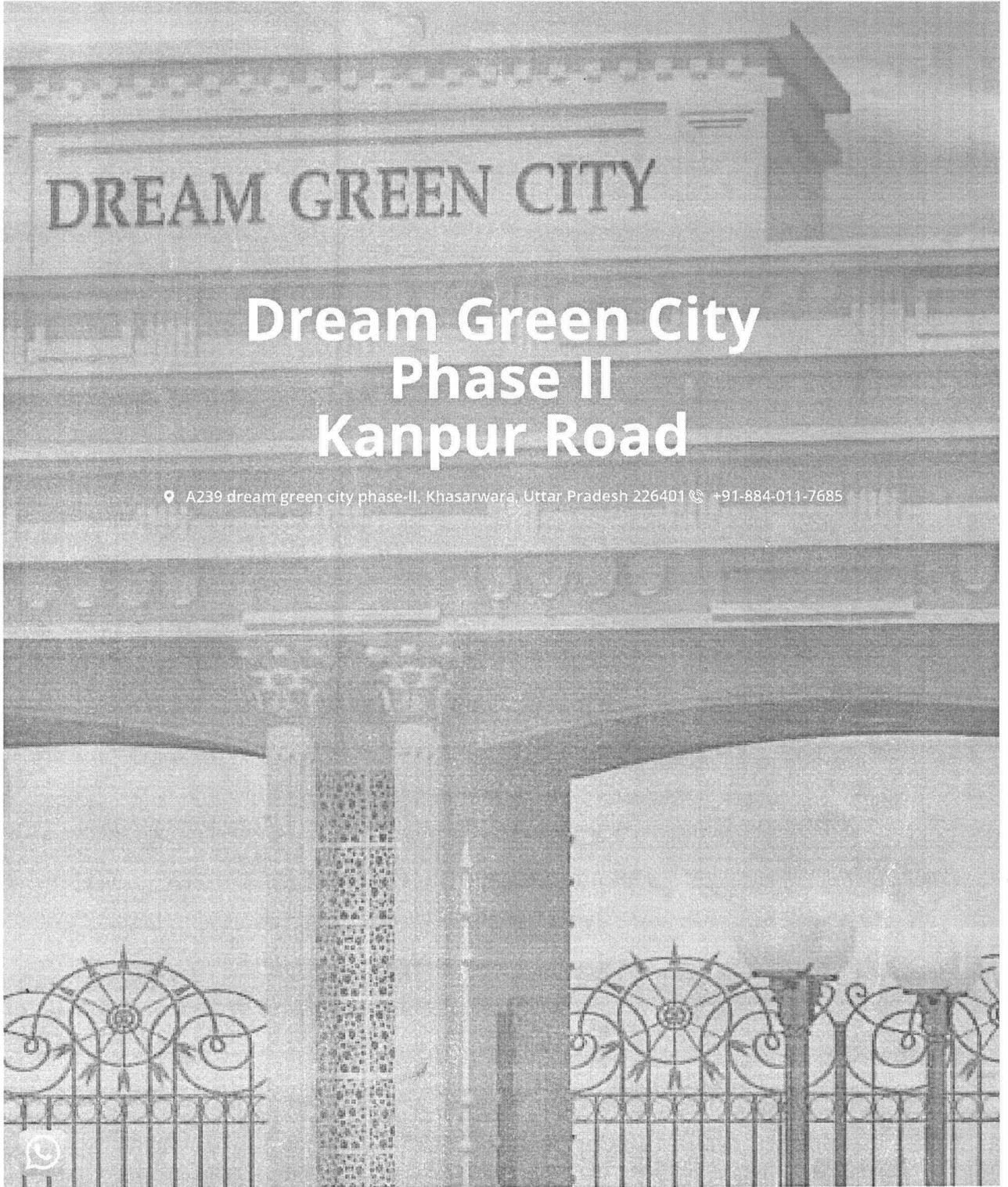
VERIFICATION 30 MAY 2024

01 MAY 2024

It is verified on 30.04.2024 that the contents of paragraphs 1 to 2 of the affidavit are true to the best of my knowledge and the documents relied upon and no material therein has been concealed.

Shri/Smt./Krn *Pt. Laxman Balyogi*  
S/o, W/o, or *...*  
Identified by Smt. *Mayank Krn*  
01 MAY 2024  
I have solemnly Attested before me at Delhi on *15/24* in Sr. No. *...*  
That the contents of the affidavit which have been read over & explained to him/her are true & correct to his/her knowledge.

*[Signature]*  
DEPONENT



# Dream Green City Phase II Kanpur Road

A239 dream green city phase-II, Khasarwara, Uttar Pradesh 226401 ☎ +91-884-011-7685



## Dream Green City Phase II Kanpur Road





Developed on resort-style culture, Dream Green City Phase II is an embodiment of ultimate luxury. The project ensures a lush of world-class exuberant amenities, redefining opulent living. In-house recreation facilities, right in the lap of lush green pasture, make the township a perfect statement of lavish lifestyle. Bringing together the best aspects of a gated society, the development has evolved as one of the best properties for sale in Lucknow. Besides comfort, one can expect an affordable range of:

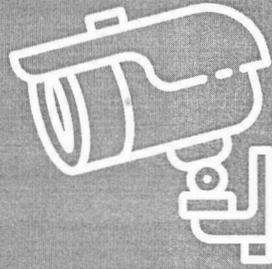
- Plots, available just at 1199/sqft to 1499/sqft
- Shops, available just at Rs. 5000/sqft
- Independent Homes starting just at Rs. 12 Lakh

**Location:** Kanpur Road, Lucknow

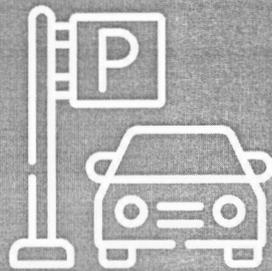
BOOK FREE VISIT



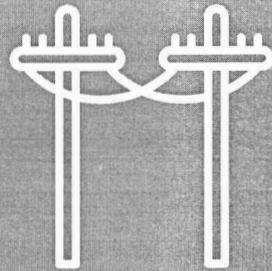
# Specifications



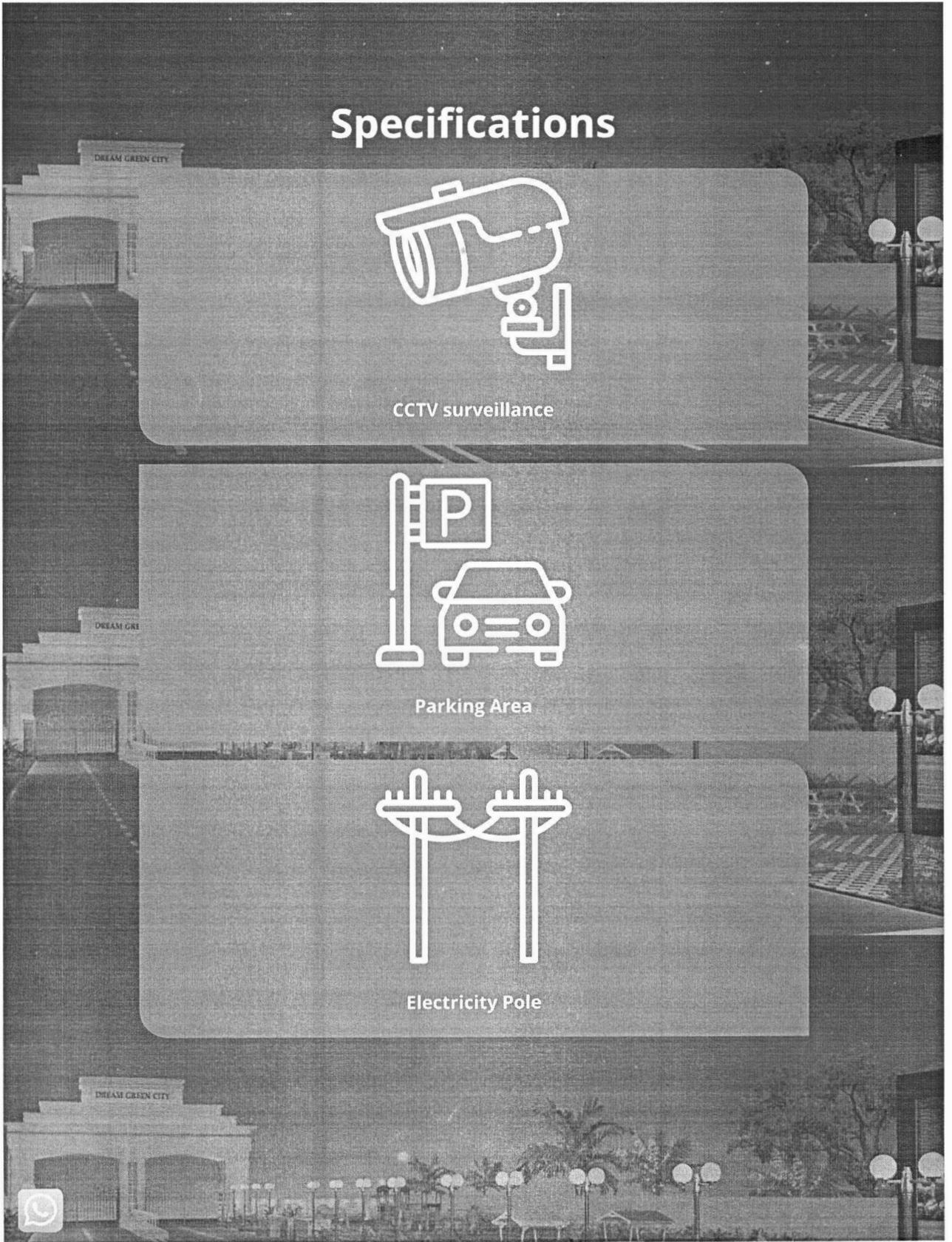
CCTV surveillance

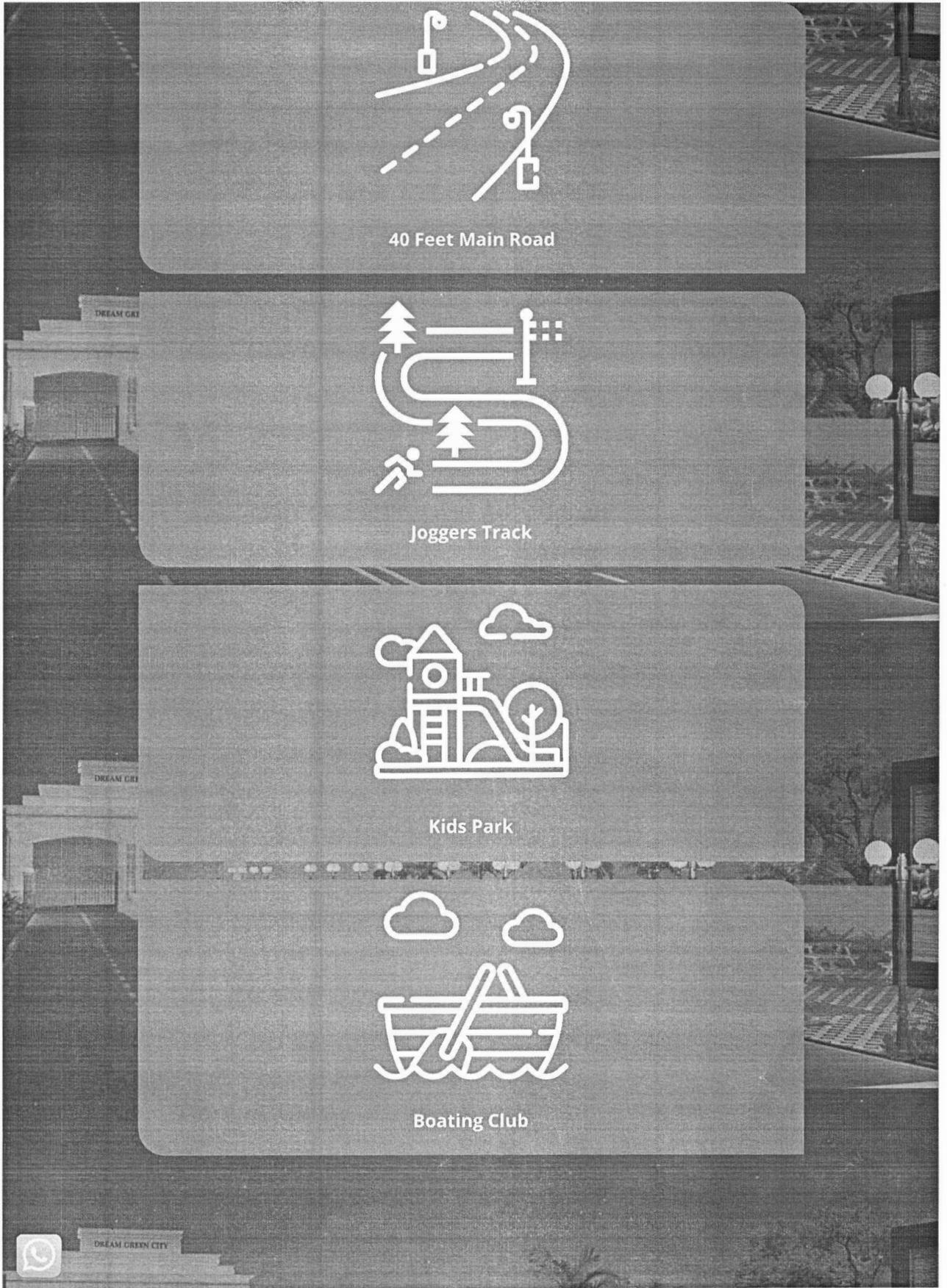


Parking Area

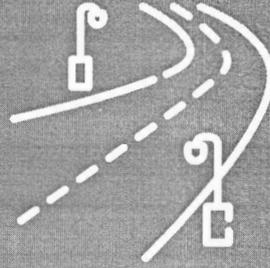
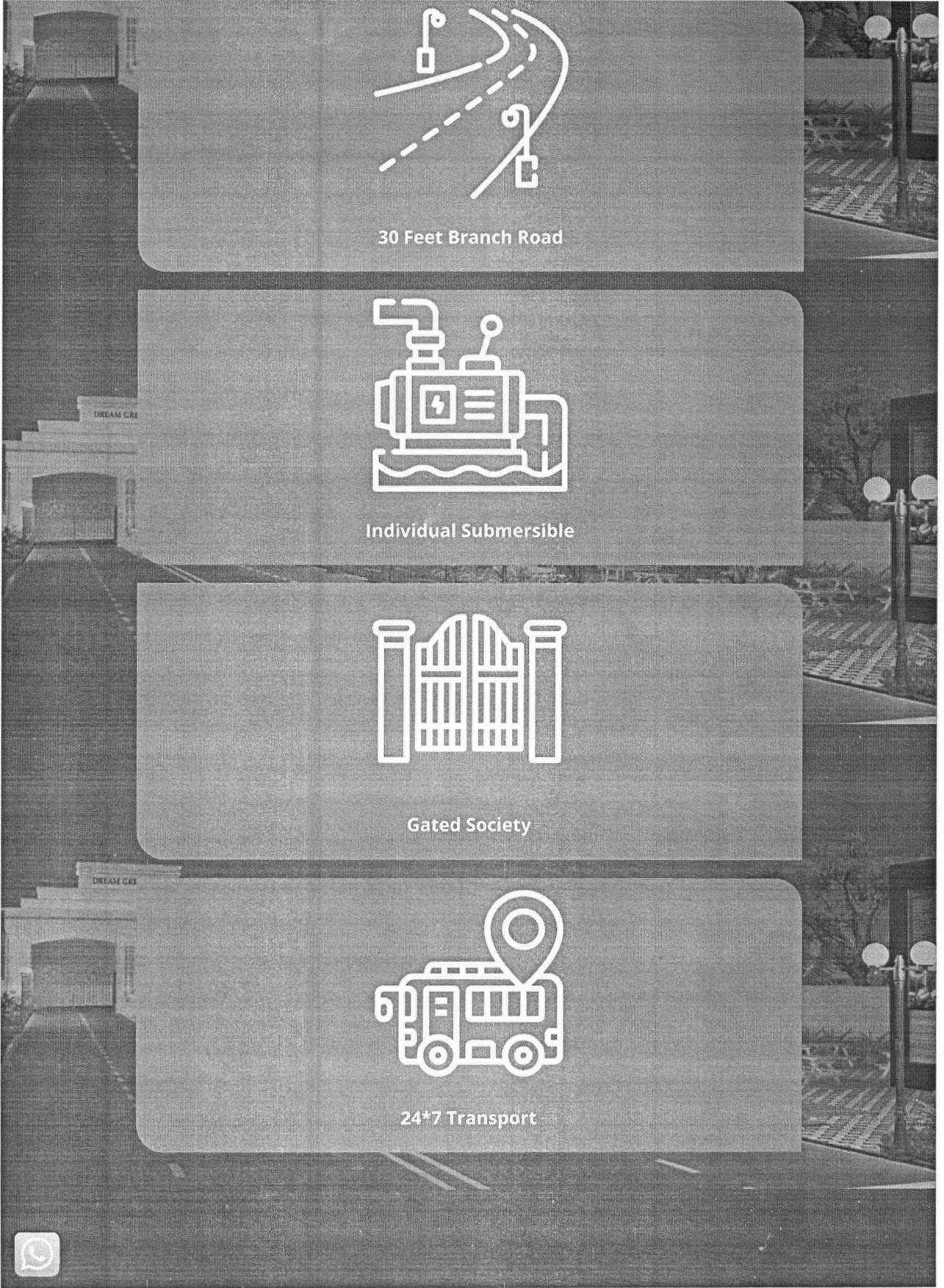


Electricity Pole

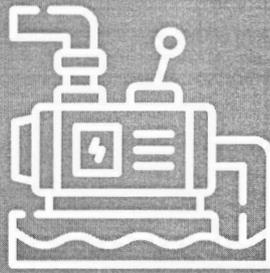




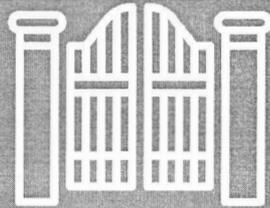
DREAM GREEN CITY



30 Feet Branch Road



Individual Submersible

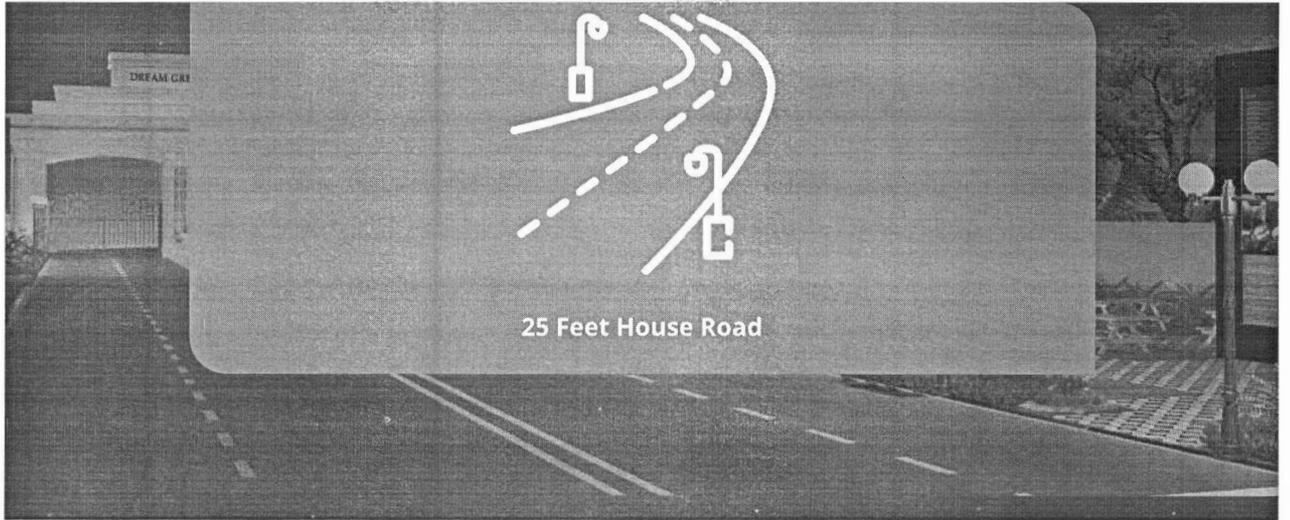


Gated Society

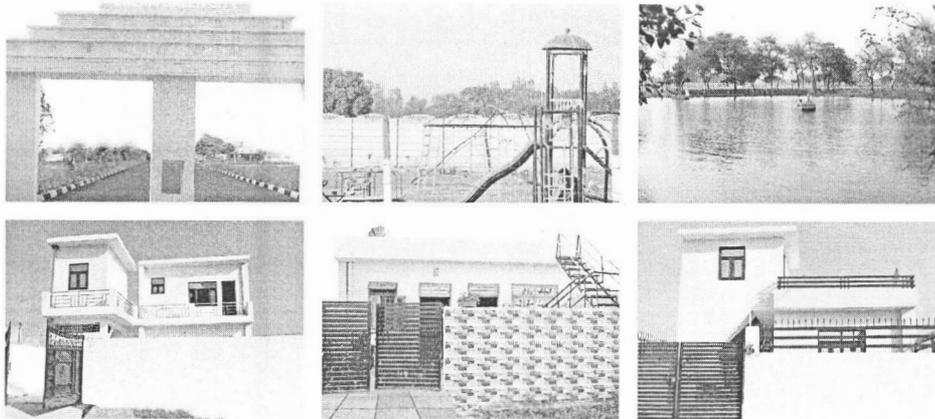


24\*7 Transport





### Township Picture



## Request a Quote

## Location

**DREAM GREEN CITY PHASE - I**

Dream green city phase, 1,  
Khasarwara, Uttar Pradesh 226401

**4.2** 111 reviews

[View larger map](#)

[Directions](#)

Kodia  
किशनपुर  
कोडिया

Delt

Map data ©2024 Report a map error



A. K. Infra & Reality Developers is a Real Estate Development Company in Lucknow. The company excel in creating wonderful structures for residential and commercial purposes.

### Quick Links

- Home
- About Us
- Investment
- Careers
- Privacy Policy
- Disclaimer
- Contact us
- Floor Sample

### Projects

- Dream Green City (Phase - I)
- Dream Green City (Phase - II)
- Dream Green City (Phase - III)
- Shiva Green City (Phase - IV)
- Odin Apartment
- Park View Apartments

### Our Offices

**Head Office:-** Flat No. A-2, 1st Floor, Sana Palace -2, Opp. Saharaganj Mall, Shahnajaf Road, Lucknow-226001.

**Corporate Office:-** Flat No. 117-132, 4th Floor, J.B. Emperor Square, J.B. Sky Hilton Near Apollo Medics Hospital, Alambagh, Lucknow 226005.

**Marketing Office:-** Floor No.5, Office No.502 Cyber Heights,Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010.

### Reach Us

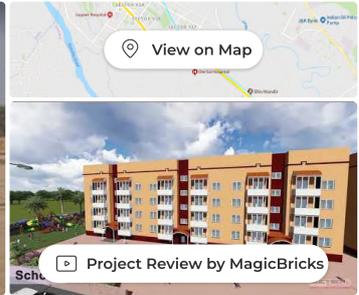
 +91 9918383387

 +91 8840117685

 [info@akinfrareality.com](mailto:info@akinfrareality.com)



Copyright © 2023 A. K. Infra & Reality Developers Pvt. Ltd



★ 4.6 (1 Ratings)

# Dream Green City Phase II

By A.K.Infra & Realty Developers  
Kanpur Road, Lucknow

Write a review

₹ 48.4 Lac - ₹ 50.2 Lac  
Plots

Contact Agent

Past Projects of this Builder

## Properties in Dream Green City Phase II

BUY RENT All Plot



₹ 24 Lac  
Plot 1650 Sq-ft  
Sited ideally in Dream Gre...  
Owner: Shalini Yadav  
Contact Owner



₹ 18 Lac  
Plot 1000 Sq-ft  
Residential PlotsResidential Pl...  
Owner: Pintu Mishra  
Contact Owner



₹ 35 Lac  
Plot 2000 Sq-ft  
Corner plot, very well boundar...  
Owner: Sudhanshu  
Contact Owner

Show all 4 properties for Sale

## About Dream Green City Phase II

Quick overview of Dream Green City Phase IIAspiring to invest in residential plots? Then Dream Green City Phase 2 Kanpur road, Lucknow by AK Infra an... Read More

Address Kanpur Road, Lucknow.	Project Size 50 Acre	Launch Date Jul 18	Status Ready To Move
Price per Sqft Call For Price	Total Units 425	Project Type Residential	Property Type Plot
Occupancy Certificate	Commencement Certificate	Pincode	

## Review of Dream Green City Phase II by MagicBricks

Overview Properties **About Project** Amenities Floor Plan & Units Project Details Ratings & Reviews About Locality Properties' Snapshot >



### Why Buy in Dream Green City Phase II?

- Nearby Amausi Airport, Lucknow Metro, Hotel Ramada & Phoenix Mall.
- Close to Prasad University, Alambagh Bus Stannd & Dream world Resort.
- Opposite Vishwanath Academy.

[+6 more](#)

## Amenities

Swimming Pool is a unique facility present in Dream Green City Phase II compared to all other projects present in Kanpur Road.

Jogging and Strolling Track	Power Back Up	Swimming Pool	Security	Reserved Parking
-----------------------------	---------------	---------------	----------	------------------

Contact Agent

## Dream Green City Phase II Floor Plan & Units

**Residential Plot**  
 1000 Sq-ft - 1650 Sq-ft  
 Sale: ₹ 15 Lac - ₹ 24 Lac  
 Rent: -- --

**View Master Plan**  
 Connection between buildings and surrounding environments.

## Dream Green City Phase II Details

### Videos & Photos of Dream Green City Phase II

## Dream Green City Phase II Reviews & Ratings

ⓘ Know how it's calculated

<b>Project Infrastruct...</b> 4.3/5 Water Supply ★★★★★ Main Electricity ★★★★★ Power Back Up ★★★★★☆ Sewage Handling ★★★★★☆	<b>Project Amenities</b> 4.5/5 Sports Facility ★★★★★ Parking Facility ★★★★★ Garden of Green... ★★★★★ Shops within Pre... ★★★★★☆	<b>Project Maintenance</b> 5.0/5 Construction Qu... ★★★★★ Common Area M... ★★★★★ Availability of Ser... ★★★★★ 24/7 Security ★★★★★
---	---	---

**S** Shin Chan  
Owner  
★★★★★  
16/06/2022

**Buy Property in Lucknow - Kanp...**  
I visited this site and I am really satisfied with the construction and overview of the site.

[Write a review](#)

## Dream Green City Phase II Price List on Magicbricks

Unit Types	Min Starting Price	Available listings on Magicbricks	Min Super Area
Residential Plot	₹ 15 Lac	2	1000 Sq-ft

## Home Loan Offers for Dream Green City Phase II

<p><b>Axis Bank</b> 8.75%-8.95% Interest Ra...</p>	<p><b>Union Bank of India</b> 9.0%-10.0% Interest Rate</p>	<p><b>SBI</b> 8.5%-8.9% Interest Rate</p>	<p><b>Bajaj Housing Finan...</b> 8.45%-15.0% Interest Ra...</p>
--	--	---	---

[Apply for affordable home loan →](#)

## About Kanpur Road

3.9 ★★★★★  
83 reviews

**Rank 84**  
out of 991 Localities

**Locality Average Price**  
₹ 3938/Sqft + ₹ 298 (8.2% ↑) QoQ

### Locality introduction and neighbourhood

Kanpur Road is one of the most famous localities in Lucknow. Since the last few years, it is emerging as a highly developed place for communication. T... [Read More](#)

### Things to keep in mind

- 👍 Fully developed and expanded airport
- 👍 Presence of luxury malls and other amenities is there
- 👍 Has one of the best connectivities in Lucknow. Schools, hospitals, metro, and railway stations are located in close proximity
- 👎 Massive traffic and congested roads

### Review Of Kanpur Road

<p><b>V</b> prabhakar Agent (Local Guide) ★★★★★ 10/06/2015</p> <p><b>Kanpur Road.</b></p> <p>Kanpur Road is a very good location. It is well connected to Charbagh Railway Station 11</p>	<p><b>V</b> Anand Agent (Local Guide) ★★★★★ 24/03/2015</p> <p><b>Kanpur Road.</b></p> <p>Kanpur Road is very prime locality, this locality is close to all amenities like public transport,</p>
---	---

kms, Alambagh Bus Station 6 kms,  
Hazratganj 14 kms, Amausi Ai... [Read More](#)

airport, railway station, 24-hour hospital and  
mall... [Read More](#)

[Show More Reviews](#)

[Explore Kanpur Road](#)

## Landmarks Near Dream Green City Phase II

### Educational Institute



- ✓ Dr Ram Manohar Lohiya National Law Uni...
- ✓ Shri Ram Murti Smarak Internati... [+ 2 more](#)

### Transportation Hub



- ✓ Lucknow Junction Railway Station **(8.1 Km)**
- ✓ Ccs International Airport Metro ...

### Shopping Centre



- ✓ Phoenix United Mall **(3.7 Km)**

### Commercial Hub



- ✓ Hindustan Aeronautics Limited **(15.6 Km)**

## Properties' Snapshot

50% properties for sale in Dream Green City Phase II lies in range of Upto 20Lac.

[BUY](#)

### Price Range



## About Developer

### A.K.Infra & Realty Developers

Years of Experience - 16

A.K.Infra &

Total Projects 3

Projects Completed 3

Projects Ongoing 0

Operating in Lucknow

As a pre - eminent construction company A.K.Infra and reality developers has over the years, strongly anchored itself to state's development eff... [Read More](#)

[Explore Builder](#)

[Contact Agent](#)

## Other Projects by A.K.Infra & Realty Developers

Photo not uploaded by advertiser

### Dream City Phase I

Amar Shaheed Path,Lucknow

**(Call for Price)**

2 BHK  
Ready To Move

★ NA

📍 12.2 KM from Ccs Airport Metro Stat...

[Enquire Now](#)

Photo not uploaded by advertiser

### Odin Apartment

Alambagh,Lucknow

**(Call for Price)**

Ready To Move

★ NA

📍 0.8 KM from Singar Nagar Metro St...

[Enquire Now](#)

Similar Projects



**Kissan Green Paradise**  
Kishan Path, Lucknow  
₹ 6.4 Lac - ₹ 79.9 Lac  
Residential Plot  
Under Construction

Contact Agent



**Arsh Property**  
Alambagh, Lucknow  
₹ 10 Lac - ₹ 50 Lac  
Residential Plot  
Ready To Move

Contact Agent



**Garden Paradise**  
Kanpur Road, Lucknow  
(Call for Price)  
Residential Plot  
Under Construction

Contact Owner

Frequently asked questions

- Ques** Where can I download the brochure PDF of Dream Green City Phase II from?

**Ans** You can [download the brochure of Dream Green City Phase II](#) visiting the Project page. A brochure provides all details of a Project be it the amenities, facilities, nearby area and more, helping a user make a wise choice.
- Ques** Where can I download the floor plan of Dream Green City Phase II project from?

**Ans** Floor plan of a project is very important as it gives an overview about the area and the way the Project appears to be. You can download the [Dream Green City Phase II floor plan](#) here.
- Ques** Which is nearest metro station to Dream Green City Phase II?

**Ans** The nearest metro station to Dream Green City Phase II is Ccs International Airport Metro Station. It is 7.1 Kms away from the project. This project is in close proximity to major hotspots. Even public transportation and major highways are also nearby.
- Ques** Is Dream Green City Phase II a good place to live?

**Ans** Dream Green City Phase II is one of the best projects in Kanpur Road to live in. With great transportation connectivity and impeccable modern amenities, this project will delight you in every way. Most of the offices and shopping complexes are also located nearby.
- Ques** What are other residential projects near Dream Green City Phase II?

**Ans** [Krishna Tower](#), [Paarth Republic](#), [Dream Green City](#), [Goldfinch State](#) and [Vastum City](#) are other popular residential projects near Dream Green City Phase II.
- Ques** What is the address of Dream Green City Phase II?

**Ans** The address of Dream Green City Phase II is Dream Green City Phase II, Kanpur Road, Lucknow., 226008.

⌚ This project was last updated on 19 Jan 24

<p><b>New Launched Projects</b></p> <ul style="list-style-type: none"> <li>Eldeco Trinity</li> <li>Eldeco Imperia Phase II</li> <li>Kailasha Arcade</li> </ul>	<p><b>Similar Projects</b></p> <ul style="list-style-type: none"> <li>Humming State</li> <li>Kalpna Residency</li> <li>Simrat City</li> <li>Kalpna South Avenue</li> <li>Solitare City</li> <li><a href="#">More</a></li> </ul>	<p><b>Popular Projects</b></p> <ul style="list-style-type: none"> <li>Krishna Tower</li> <li>Rudra Vardaan Heights Phase I</li> <li>Kalpna Eco World</li> <li>Sarthak City</li> <li>BCC Blue Mountain</li> <li><a href="#">More</a></li> </ul>	<p><b>Nearby Projects</b></p> <ul style="list-style-type: none"> <li>Indtech Park</li> <li>SR Green Valley</li> <li>Destiny Homes</li> <li>BSD Express city</li> <li>Goldfinch State</li> <li><a href="#">More</a></li> </ul>
--	---	--	---

Tools to Help You Decide Better

<p> <b>EMI Calculator</b> Know how much you'll have to pay every month on your loan <a href="#">Read more →</a></p>	<p> <b>Rates &amp; Trends</b> Know all about Property Rates &amp; Trends in your city <a href="#">Read more →</a></p>	<p> <b>Property Valuation</b> Know the right value for your Property before you Buy or Sell. <a href="#">Read more →</a></p>	<p> <b>Legal Title Check</b> Get property checked for clean title and no legal claim/bank attachment <a href="#">Read more →</a></p>
---	---	--	--

### Top Builders in Lucknow

 <p><b>Ansal API</b> Since 1967 Established in 1967 as a family bu...</p> <p>Total 177 projects <b>117 Completed   6 Ongoing</b></p> <p><a href="#">See Details</a></p>	 <p><b>Unitech Group</b> Established in 1971 by a group of ...</p> <p>Total 169 projects <b>135 Completed   6 Ongoing</b></p> <p><a href="#">See Details</a></p>	 <p><b>Omaxe Ltd.</b> Since 2014 With 124.3 million sq. ft. of deliver...</p> <p>Total 169 projects <b>109 Completed   14 Ongoing</b></p> <p><a href="#">See Details</a></p>	 <p><b>Swaraj Homes Builders ...</b> Since 2000 We are a reputed group in badla...</p> <p>Total 159 projects <b>151 Completed   0 Ongoing</b></p> <p><a href="#">See Details</a></p>
--	---	---	---

[See all Builders in Lucknow](#)

### Property Buying Tips

<p><b>Buying Tips</b></p> <p>Everything you need to know before buying a home</p> <p><a href="#">Read More</a></p>	<p><b>Return on investment</b></p> <p>Find out how much return your investment is giving</p> <p><a href="#">Read More</a></p>	<p><b>Legal Advice</b></p> <p>Your quick guide to real estate laws and regulations</p> <p><a href="#">Read More</a></p>
--	---	---

### Popular Stories Around You

[Latest](#) [Related](#)

 <p><b>FSI or FAR in Lucknow 2024</b></p> <p>When constructing a building in Lucknow, Floor Space Index FSI or Floor Space Ratio FAR is one of the important factor considered...</p>	 <p><b>Lucknow Ayodhya Gorakhpur Highway -...</b></p> <p>With the coming up of the Ram Mandir the Lucknow Ayodhya Gorakhpur Highway is set to be expanded. Learn more about this...</p>	 <p><b>Lucknow Airport - Chaudhary Charan Singh...</b></p> <p>Also known as Chaudhary Charan Singh International Airport, Adani-owned Lucknow Airport caters to the domestic and international...</p>	 <p><b>Lucknow Nagar Nigam House Tax 2024: Calculat...</b></p> <p>House tax in Lucknow is charged by the Lucknow Nagar Nigam. Property tax in Lucknow can be paid in both online and offline...</p>
--	--	---	--

### Home Loan Offers

HDFC	LIC Housing Finance	PNB Housing Finance Limited	Bajaj Housing Finance	Axis Bank	Bank of Baroda	Tata Capital	Edelweiss Housing Finance
SBI	Indiabulls	Aadhar Housing Finance	Repc Home Finance	Piramal Capital & Housing Finance...	Bank of Maharashtra	Indian Bank	Kotak Mahindra Bank

### Popular Properties for Sale in Dream Green City Phase II

2 BHK Flats for Sale in Dream Green City Phase II | 3 BHK Flats for Sale in Dream Green City Phase II | Flats for Sale in Dream Green City Phase II | Plots / Land for Sale in Dream Green City Phase II

### Disclaimer

Magicbricks has endeavoured to ascertain the requirement of RERA registration. However, the advertiser claims that there is no requirement for such registration. Users are cautioned accordingly.

Magicbricks acts merely as a medium for posting information and content. It is clarified that the data available on the website is not physically verified and hence no representation or warranty is

Properties (4)

New Projects

Top Agents

Sort by: Relevance

4 results | Dream Green City Phase II Plot/Land for Sale in Lucknow

- 

POPULAR PROJECT

Plot/Land for Sale in Kanpur Road Lucknow  
Dream Green City Phase II [See on map](#)

PLOT AREA: 1000 sqft | OWNERSHIP: Freehold | TRANSACTION: Resale

Owner: Pintu Mishra | East Facing Plot

₹18 Lac  
₹1,800 per sqft

Contact Owner
- 

POPULAR PROJECT

Plot/Land for Sale in Kanpur Road Lucknow  
Dream Green City Phase II [See on map](#)

PLOT AREA: 1000 sqft | DIMENSIONS (L X B): 25 X 40 | TRANSACTION: Resale

Owner: Amrisha Mishra | Property in a Gated Locality

Residential plot is available for sale. It has plot ar... [Legal & Civic Infra Status](#)

₹15 Lac  
₹1,500 per sqft

Contact Owner

Get Phone No.
- 

POPULAR PROJECT

Plot/Land for Sale in Kanpur Road Lucknow  
Dream Green City Phase II [See on map](#)

PLOT AREA: 1650 sqft | TRANSACTION: Resale | BOUNDARY: No

Owner: Shalini Yadav | Property in a Gated Locality

Situated ideally in Dream Green City Phase II, thi... [Legal & Civic Infra Status](#)

₹24 Lac  
₹1,455 per sqft

Contact Owner

Get Phone No.

Set your budget range

Min  to  Max

Apply Budget

- 

POPULAR PROJECT

Plot/Land for Sale in Kanpur Road Lucknow  
Dream Green City Phase II [See on map](#)

PLOT AREA: 2000 sqft | OWNERSHIP: Freehold | TRANSACTION: Resale

Owner: Sudhanshu | East Facing Plot | Approved by LDA

Corner plot, very well boundary wall, made 40 by... [Legal & Civic Infra Status](#)

₹35 Lac  
₹1,750 per sqft

Contact Owner

Get Phone No.

Showing 2 Similar Properties Nearby Lucknow



No Image Available

Posted: 3 months ago

ONLY ON MAGICBRICKS

**Plot/Land for Sale in Banthra Lucknow**

**SR Green Valley** [See on map](#)

♡ ↗

**Call for Price**

**PLOT AREA**  
1000 sqft

**OWNERSHIP**  
Freehold

**TRANSACTION**  
Resale

[Contact Owner](#)

[Get Phone No.](#)

Owner: Vishal Shukla

✓ East Facing Plot

Residential plot is available for sale. It has a plot ... [Legal & Civic Infra Status](#)

Updated 1 week ago

ONLY ON MAGICBRICKS

**Plot/Land for Sale in Banthra Lucknow**

**Destiny Homes** [See on map](#)

♡ ↗

**₹ 4 Lac**  
₹ 800 per sqft

**PLOT AREA**  
500 sqft

**DIMENSIONS (L X B)**  
10 X 50

**OWNERSHIP**  
Freehold

[Contact Owner](#)

[Get Phone No.](#)

Owner: Farhan

★ **Premium Member**

Get this amazing plot located in Banthra. The pl... [Legal & Civic Infra Status](#)

### Plots Corridors in Lucknow

**Lucknow IT Corridor**

₹ 389/Sqft onwards |  
322 Localities |  
1633 Plots Available  
Popularity Index: **4.6/5**

**Highlights**

✓ Highly preferred by the IT sector...[Read More](#)

[See Plots](#)

**Lucknow Airport Corridor**

₹ 500/Sqft onwards |  
222 Localities |  
1007 Plots Available  
Popularity Index: **4.2/5**

**Highlights**

✓ Widest range of property options...[Read More](#)

[See Plots](#)

**Top Properties in Lucknow**

- House for sale in Lucknow
- Builder Floor in Lucknow
- Flats for sale in Lucknow
- Resale Flats in Lucknow
- Plots for sale in Lucknow
- Villas for sale in Lucknow

**Luxury Property in Lucknow**

- Luxury Houses in Lucknow
- Luxury Villas in Lucknow
- Luxury Bungalows in Lucknow

[View more](#)

**Popular Links**

- Commercial land for sa
- Lucknow Authority plc
- East facing plots in Luc
- Corner plots in Luc [→](#)
- Agriculture Land for sa
- Gated Community plo





Powered Real Estate  
Home (https://www.nanubhaiproperty.com/)

- / Lucknow (https://www.nanubhaiproperty.com/property-for-sale-rent-in-lucknow/residential-real-estate-lucknow)
- / Properties in Lucknow (https://www.nanubhaiproperty.com/view-real-estate-properties-for-sale/all-real-estate-in-lucknow)
- / Residential Properties in Lucknow (https://www.nanubhaiproperty.com/view-real-estate-properties-for-sale/all-residential-real-estate-in-lucknow)
- / Residential Plots in Lucknow (https://www.nanubhaiproperty.com/view-real-estate-properties-for-sale/residential-plot-real-estate-in-lucknow)
- / Residential Plots in Kanpur Road (https://www.nanubhaiproperty.com/view-real-estate-properties-for-sale/residential-plot-real-estate-kanpur-road-in-lucknow)
- / Residential Plot / Land For Sale in Kanpur Road, Lucknow

Activate **Membership** (https://www.nanubhaiproperty.com/membership) now to get **Instant Leads** (https://www.nanubhaiproperty.com/buyleads) & **Activate SMS Alerts** (https://www.nanubhaiproperty.com/activatesmsalert) - **Apply for Loan** (https://www.nanubhaiproperty.com/loan)

## RESIDENTIAL PLOT / LAND FOR SALE IN KANPUR ROAD, LUCKNOW

8.75 Lac(s) 1000/- / Sq-ft

✉ CONTACT NOW (HTTPS://WWW.NANUBHAIPROPERTY.COM/CONTACT-NOW-PROPERTY/875-SQ-FT-RESIDENTIAL-PLOT-LAND-FO

📄 VIEW CONTACT DETAILS (HTTPS://WWW.NANUBHAIPROPERTY.COM/CONTACT-NOW-PROPERTY/875-SQ-FT-RESIDENTIAL-PLOT

🚫 REPORT PROBLEM (HTTPS://WWW.NANUBHAIPROPERTY.COM/REPORT?PID=KUIV8PJGOPF/MYBMVF9CMA==)

🔍 ADD TO COMPARE

🔖 BOOKMARK



(https://www.nanubhaiproperty.com/images/thumbs/property/575164\_875-sq-ft-residential-plot-land-for-sale-kanpur-road-in-lucknow\_800.jpeg)



(https://www.nanubhaiproperty.com/images/thumbs/property/575162\_875-sq-ft-residential-plot-land-for-sale-kanpur-road-in-lucknow\_800.jpeg)



(https://www.nanubhaiproperty.com/images/thumbs/property/57516\_road-in-lt

<b>Plot Area:</b>	875
	Sq-ft <span style="float: right;">▼</span>

<b>Transaction Type:</b>	New Property
<b>Ownership:</b>	Freehold
<b>Construction Age:</b>	New Construction



<b>Directional Facing:</b>	East ( <a href="https://www.nanubhaiproperty.com/">https://www.nanubhaiproperty.com/</a> )
<b>Name of Project/Society:</b>	Dream Green City Phase - 2
<b>Powered Real Estate</b>	
<b>Facing:</b>	Pool Facing, Main Road Facing, Garden/Park Facing

- ✓ Club House/Community Park
- ✓ Park
- ✓ Swimming Pool
- ✓ Service/Goods Lift
- ✓ Gymnasium/Fitness Center
- ✓ Security

### DISTANCE FROM KEY FACILITIES

 Hospital: 1 km

 Railway Station: 25 km

 City Center: 20 km

 Metro Station: 20 km

 Shopping Mall/Market: 3 km

 School: 1 km

 Airport: 13 km

 Bank/ATM: 1 km

 Bus: 1 km

#### Property Description

A.K Infra & Reality Developers presenting Dream Green City Phase - 2 a fully develop residential township at very prime location of Lucknow-Kanpur highway that offers you Residential Plots of various sizes to meet your specification need be it for investment or residential with extra modern amenities like ethnic entrance gate, artificial lake, boating club, horse riding area, fishing arena, joggers track, swimming pool, nursing home, English medium school, 27x7 security, water, marriage hall, community hall, shopping complex,



immediate possession and registration etc. Bank Finance Available.  
 (https://www.nanubhaiproperty.com/)  
 Don't forget to mention NanuBhaiProperty.com (https://www.nanubhaiproperty.com/), when you call.  
**Powered Real Estate**

**Landmarks & Neighbourhood**

Amausi International Airport, 5\* Hotel Ramada, Dream World Resort Water Park, Prakash Polytechnic Collage etc

**Locality Reviews**

this is a very good location and growing in fast way amousi railway station is just 3.5 km from the location. T S Mishra Hospital (a 600 cr dream project of satish chandra mishra BSP) is just 3 km ahead

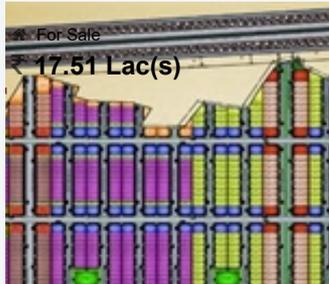
— Amit Srivastava

Highly developing area. best location for investment, and the most important is that situated on the highway and connected to outer ring road.

— Ananda Gupta

Property ID: 53080351 |  Print this Page

**TOP LUCKNOW PROPERTIES**



1000 Sq-ft



1000 Sq-ft



1000 Sq-ft





### AK Dream Green City

By: [AK Reality And Developers](#)

📍 [Kanpur Road, Lucknow](#)

Status: Ready to Register

₹ 2.99 L - 14.97 L

No Rating

 PLOTS	 200- 2500 sq.ft	 Total Units - 241
--	--	--

- [OVERVIEW](#)
- [GALLERY](#)
- [MASTER PLAN](#)
- [PRICE & FLOOR PLANS](#)
- [AMENITIES](#)

### AK Dream Green City Overview

Plots  
**PLOTS**  
 Area (Super Build Up)  
 200-2500 sq.ft

Total Area  
 35 Acres

Possession Date  
 May-2020

### About AK Dream Green City

AK Dream Green City

[Read More](#)

### AK Dream Green City Gallery



[AK Dream Green City Price & Floor plans](#)

PLOTS

Plot Area - 200 sq ft

₹2.99 L



Plot Area - 2500 sq ft

₹14.97 L



AK Dream Green City Amenities



Garden



Maintenance Staff



Tennis Court



Elevator



Party House



Water Supply



Car Parking



Club House



Gym



Jogging Track



Rainwater Harvesting

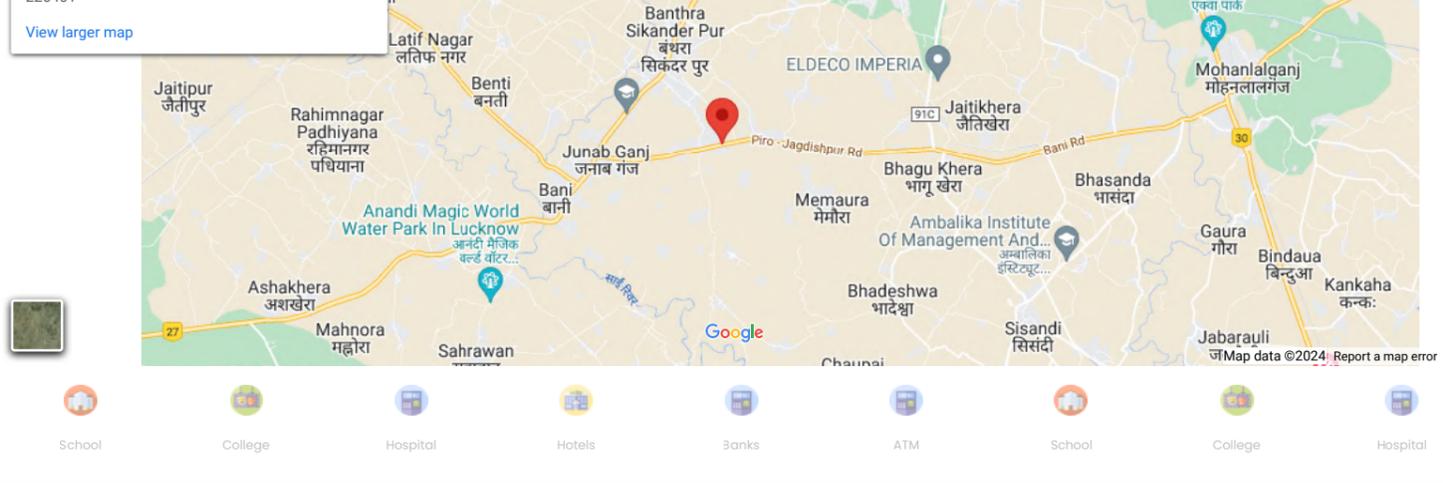


Sewage Treatment

[Show More](#)

AK Dream Green City Location Map


Lucknow
Buy
Trending Projects
New Launched
Login



### AK Dream Green City Reviews and Ratings

[Write a review](#)

No Rating

### AK Dream Green City Discussion Forum

Any queries about this project? Ask away, we'll answer right away!

[Have a Question? Ask Here](#)

### Frequently Asked Questions About AK Dream Green City

Is ak dream green city RERA Registered?



Which are the BHK configurations at ak dream green city ?



Which are the Regulatory Authorities that have approved ak dream green city ?



### Is there something wrong with this Property ?

Property Not Available
  Seller Not Contactable
  Incorrect Details
  Report Fraud

[Submit](#)

### Latest Blogs



[The Perfect Study Vibe!](#)  
Rosy A 30-April-2024



[Water Tank for Your Home](#)  
Athen Raj 30-April-2024



[Influencer marketing is a trend that brands prefer over other marketing methods. How to use influencer marketing for b2b firms and get more informations](#)



[Explore Top Heritage Sites Around the Globe!](#)  
Rosy A 29-April-2024



### Affordable Projects in Lucknow

Property added to your shortlist

Home > Property for rent in Lucknow > House for rent in Lucknow > House for rent in Lucknow Kanpur Highway > 2 BHK House for rent in Lucknow Kanpur Highway Updated 4d ago by

₹10,000

Per Month

2Bedrooms 2Baths

Independent House/Villa for Rent

in AK Dream Green City, Lucknow Kanpur Highway, Lucknow, U P

Contact Owner FREE Shortlist

RERA STATUS NOT AVAILABLE Website: http://up-rera.in/projects

Overview Society Owner Details Locality Reviews Recommendations

Home > Property for rent in Lucknow > House for rent in Lucknow > House for rent in Lucknow Kanpur Highway > 2 BHK House for rent in Lucknow Kanpur Highway Updated 4d ago by

₹10,000

Per Month

2Bedrooms 2Baths

Independent House/Villa for Rent

in AK Dream Green City, Lucknow Kanpur Highway, Lucknow, U P

Contact Owner FREE Shortlist

Send Feedback

RERA STATUS NOT AVAILABLE Website: http://up-rera.in/projects

Overview Society Owner Details Locality Reviews Recommendations

Property (14) Society (29)



Photos (1/14)

Configuration: 2 Bedrooms, 2 Bathrooms, No Balcony with Pooja Room, Others Rent: ₹ 10,000

Area: Plot area 1800 sq.ft. (167.23 sq.m.) Address: AK Dream Green City Lucknow Kanpur Highway, Luc

Furnishing: Semifurnished View Furnishings Available For: Family Only

Available From: Immediate Posted By and On: Owner on Apr 27, 2024

Why should you consider this property?

- East Facing
- Wheel Chair Friendly
- Pet Friendly
- Private Garden
- Visitor Parking Available
- Close to School
- Fresh Construction
- Gated Society
- Close to Airport

Total Floors	1 Floors
Facing	East
Flooring	Vitrified
Gated Community	Yes
Parking	Covered, 2 Open
WheelChair Friendly	Yes
Pet Friendly	Yes
Rent Agreement Duration	11 Months

99acres Rent Enter Locality / Project / Soci Post property FREE

Power Backup :	None	
Property Age :	0 to 1 Year Old	
Property Code :	F69248026	

[www.99acres.com/F69248026](http://www.99acres.com/F69248026)

About Property

Address: Dream Green City Phase-2, House- 198, Lucknow Kanpur Highway, Lucknow, U P  
It's a newly built independent house with a very well ventilated architecture. It consists of 2 bedrooms, 2 bathrooms, 1 kitchen cum dining, 1 store room, pooja place, washing machin open parking space and a back yard. Stair case is present to utilise the terrace. House has ...

[More >> v](#)

Semifurnished  
Furnishing Details

1 Modular Kitchen	2 Wardrobe	No AC
No Bed	No Chimney	No Curtains
No Dining Table	No Exhaust Fan	No Fan

Send Feedback

Features

Feng Shui / Vaastu Compliant	Private Garden / Terrace	False Ceiling Lighting
Water Storage	Separate entry for servant room	No open drainage around
Visitor Parking	Park	Security Personnel

Property rented out? Incorrect dat

Society

**AK Dream Green City**

Total occupied area	5 acres (20.23K sq.m.) <a href="#">View Master Plan</a>
Project Details	413 Units 1 Floors <a href="#">View Amenities</a>
Configuration	1,2 BHK <a href="#">View Floor Plans</a>
Property Types	Independent House

Additional Detail: Possession in 2018. Developed / built by AK Infra.  
[AK Dream Green City Resale](#): 3 Properties  
[AK Dream Green City Rent](#): 2 Properties





Property added to your shortlist

Photos 27 Videos 2

**Owner Details**  
 **Megha Shrivastava**  
 Owner  
[View Phone Number](#)

**Properties Listed:** 2  
 Localities : Lucknow Kanpur Highway  
 Send enquiry to Owner

You are  Individual  Dealer

Name

Email

IND (+91)

Phone Number

I am interested in this Property.

I agree to be contacted by 99acres for similar properties or related services via WhatsApp, Email (overriding NDNC registration), sms, e-mail etc.  
 By clicking below you agree to [Terms & Conditions](#) and [Privacy Policy](#)

[Send Email & SMS](#)

Send Feedback

### Locality Reviews

for Lucknow Kanpur Highway, Lucknow

[Review your locality](#)

4.1 / 5

★★★★☆

Average Rating  
(28 Total Reviews)

5 ★

4 ★

3 ★

2 ★

1 ★

[See how ratings are calculated](#)

**Ratings by Features** ⓘ

 **Safety**  
4.1 out of 5

 **Lifestyle**  
4.1 out of 5

 **Environment**  
4 out of 5

 **Connectivity**  
4.2 out of 5

**Popular Mentions**

100% Positive M

**Likes**

Good Public Transport (20)

Good Schools are nearby (13)

Easy Cab/Auto Availabil

Markets at a walkable distance (10)

Well-maintained Roads (10)

Rare Crimes Repc

**Dislikes**

Frequent Traffic Jams (9)

Frequent Parking Issues (6)

### Reviews by residents

- Recommended
- Negative First
- With Photos
- Recent First

3.7 ★

Verified Location






4.6 ★





4.1 ★

POSITIVES

Kanpur is good and budget city for everyone  
 You can get easily everything near to you every time whether it is day or night

## कार्यालय उपजिलाधिकारी, सरोजनीनगर लखनऊ

संख्या : ~~सं~~आई0जी0आर0एस0 / 2022

दिनांक: 13 दिसम्बर 2022

मा0 मुख्यमंत्री जी सन्दर्भ।

सन्दर्भ संख्या-जनसुनवाई (आई0जी0आर0एस0 पोर्टल में प्राप्त) सं0 12157220220894 व  
12157220233344

**विषय :- अतिक्रमण मुक्त कराने के संबंध में।**

सेवा में,

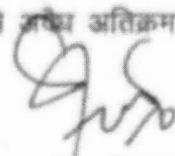
जिलाधिकारी,  
लखनऊ

महोदय,

कृपया उपर्युक्त विषयक का पत्र जो मा0 मुख्यमंत्री, उ0प्र0 को सम्बोधित है, पत्र के साथ संलग्न प0 लक्ष्मण बालयोगी (प्रबन्धकर्ता), 249 योगी भवन ड्रीन ग्रीन सिटी फेज-2 धावापुर बन्धरा मोहनलालगंज कानपुर रोड, जिला लखनऊ द्वारा की गयी शिकायत के सम्बन्ध में नियमानुसार कार्यवाही करते हुये आख्या उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

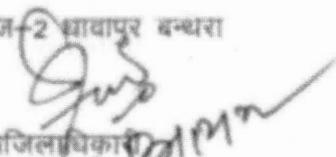
उक्त की जांच तहसीलदार सरोजनीनगर द्वारा कराई गयी। जांचोपरान्त तहसीलदार सरोजनीनगर द्वारा अवगत कराया गया कि ग्राम धावापुर परगना बिजनौर तहसील सरोजनीनगर जिला लखनऊ की खसरा संख्या 144 तालाब के रूप अंकित राजस्व अभिलेख है, जिसके आंशिक भाग पर विपक्षीयण द्वारा अवैध रूप से रेडीमेड बाउण्ड्रीवाल बना ली गयी है तथा गाटा संख्या 4, 6, 8, 9, 118, 192, 117मि0 जंगल ढाके खाते में अंकित है, जिस पर अवैध कब्जा पाया गया। उक्त भूमियों से अवैध कब्जा हटवाने हेतु राजस्व टीम गठित करते हुये दिनांक 26.12.2022 नियत की गयी है। निर्धारित तिथि पर राजस्व टीम द्वारा पुलिस बल की उपस्थिति में अवैध अतिक्रमण हटाने की कार्यवाही की जायेगी।

आख्या सादर सेवा में प्रेषित।

  
उपजिलाधिकारी  
सरोजनीनगर, लखनऊ

**प्रतिलिपि:-**

1. प0 लक्ष्मण बालयोगी (प्रबन्धकर्ता), 249 योगी भवन ड्रीन ग्रीन सिटी फेज-2 धावापुर बन्धरा मोहनलालगंज कानपुर रोड, जिला लखनऊ को सूचनार्थ।

  
उपजिलाधिकारी  
सरोजनीनगर, लखनऊ

प्रश्नक

कार्यक्रम अधिकारी/  
खण्ड विकास अधिकारी  
सरोजनीनगर, लखनऊ।

सेवा में,

उपजिलाधिकारी  
सरोजनीनगर, लखनऊ।

पत्रांक 1343 / मन्रेगा / 2022-23

दिनांक- 14/10/22

महोदय,

कृपया पं० लक्ष्मण, रमा शंकर व अन्य के प्रार्थना पत्र का सन्दर्भ प्रकट करने का कष्ट करें, जिसके द्वारा ग्राम धावापुर परगना-बिजनौर स्थित सरोवर खाता सं० 128 व 144 को अनूठ सरोवर के अन्तर्गत सौन्दर्यीकरण कराने हेतु अनुरोध किया गया है।

उक्त के कम में अवगत कराना है कि उक्त प्रकरण की आख्या संवन्धित सचिव से चार्ज करने पर अवगत कराया गया है कि गाटा सं०-144 की अधी जमीन पर पूर्व से आदर्श तालाब के रूप में विकसित किया जा चुका है, जिस पर ड्रीम ग्रीन सिटी फेंस-2 कम्पनी द्वारा अतिक्रमण किया हुआ है। शेष जमीन से पी०एन०सी० इन्फ्राटेक प्राइवेट लि० कम्पनी द्वारा 03 मीटर की गहराई की मिट्टी का खनन किसान पथ हेतु किया जा चुका है जो अब तालाब के रूप में हो गई है व उसमें पानी भी भरा है तथा गाटा संख्या-128 की जमीन पर ड्रीम ग्रीन सिटी फेंस-2 कम्पनी द्वारा पूरी तरह से अतिक्रमण किया हुआ है।

अतः आपसे अनुरोध है कि उपरोक्त अतिक्रमण का निस्तारण कराने का कष्ट करें, जिससे अनूठ सरोवर का निर्माण किया जा सके।

संलग्नक-उपरोक्तानुसार।

महोदय,

कार्यक्रम अधिकारी/  
खण्ड विकास अधिकारी  
सरोजनीनगर, लखनऊ।

- प्रतिलिपि-1- पं० लक्ष्मण, रमा शंकर व अन्य ग्राम धावापुर परगना-बिजनौर को सूचनार्थ।  
2- संयुक्त जिला कार्यक्रम समन्वयक/उपायुक्त (श्रम रोजगार) लखनऊ, महोदय का सादर सूचनार्थ।  
3- मुख्य विकास अधिकारी महोदय, लखनऊ को सादर सूचनार्थ।

कार्यक्रम अधिकारी/  
खण्ड विकास अधिकारी  
सरोजनीनगर, लखनऊ।



JAN SANDESH VAHAK, LUCKNOW DT. 04.01.2024

## तालाब, बंजर व ऊसर भूमि पर भू-माफिया का कब्जा

सदेश वाहक संवाददाता

सरोजनीनगर लखनऊ। प्रदेश के मुखिया भले ही भू माफियाओं के खिलाफ सख्त कार्रवाई करने को लेकर लगातार प्रशासनिक अधिकारियों को आदेश दे रहे हैं। लेकिन विभागीय अधिकारी और कर्मचारी किस तरीके से भूमाफियाओं पर मेहरबान हैं। इसका एक मामला सरोजनीनगर तहसील के बंधरा थाना क्षेत्र में सामने आया है। आवेदक द्वारा आईजीआरएस में की गई शिकायत की जांच आख्या में क्षेत्रीय लेखपाल द्वारा जो रिपोर्ट पेश की गई है। उसमें किसानों व सरकारी जमीन को भूमाफिया ने किस तरीके से अवैध रूप से कब्जा करके करोड़ों की जमीन की प्लानिंग कर सरकार को चूना लगाया गया इसका खुलासा हुआ है।

अजीत सिंह चौहान निवासी 572 ऊंचा टोला अमौसी थाना सरोजनीनगर

### ● आईजीआरएस में की गई शिकायत की जांच आख्या में लेखपाल की रिपोर्ट में हुआ खुलासा

ने आईजीआरएस (संदर्भ संख्या 60000230248899)के माध्यम से अवैध कब्जों को लेकर शिकायत की थी। क्षेत्रीय लेखपाल नीतू यादव ने शिकायत पर जांच की और 2 जनवरी 2024 को अपनी रिपोर्ट दी। उन्होंने अपनी आख्या में लिखा कि आवेदक द्वारा अवैध कब्जे के संबंध में प्रार्थना पत्र दिया गया था। जिसकी जांच की गई जिसमें पाया गया कि ग्राम सभा धावापुर की गाटा संख्या 182/ 0,304 तालाब, 198/ 0,228 तालाब, 144/ 0. 379 अयोध्या आदि खातेदार, 144/ 774 तालाब, 155/ 0.284 तालाब, 163/ 0.0 63 तालाब, 172/ 0.025 ऊसर, 156/ 0.03 बंजर, 213/ 0.025

बंजर, 117 खातेदार व जंगल ढांक के रूप में दर्ज है। गाटा संख्या 149/ 0.063 तालाब, 144/ 774 तालाब, 172/ 01.025 ऊसर , 213/ 0.023 बंजर, 117 खातेदार व जंगल ढांक पर एक इंफ्रा एंड रियल्टी प्राइवेट लिमिटेड नदीम अब्दुल हसन पुत्र डॉक्टर अबुल हसन सिद्दीकी निवासी मादेवा शहर लखनऊ व 122, 125, 128 स 11 स 16, 164 पर उपरोक्त खातेदार का अवैध कब्जा पाया गया है। शिकायतकर्ता अजीत सिंह का चौहान का कहना है कि इस संबंध में पीएमओ व मुख्यमंत्री के पोर्टल पर शिकायत की थी उसके बाद यह मामला उजागर हो सका है, लेकिन सरोजनी नगर क्षेत्र के लगभग सभी गांवों में इसी प्रकार के हालात हैं जहां पर भू माफियाओं ने सरकारी जमीनों पर कब्जा करके या तो प्लानिंग कर दी है या फिर इमारतें बनाकर उन पर

मैंने धारा 167 की कार्रवाई की है। लेकिन यह मामला मेरे समय का नहीं है, तीन-चार साल पुराना है। भू माफिया ने कब्जा करके जमीन की प्लानिंग कर दी थी, शिकायत मेरे समय हुई थी जिसकी जांच करके आख्या दे दी है।

नीतू यादव, लेखपाल

काबिज है। लेकिन इसके बावजूद कोई भी कार्रवाई नहीं होती है। यहां तक किसानों की जमीनों को भी दबंग भू माफिया बिना किसानों की सहमति से उन पर काबिज होकर प्लानिंग का धंधा कर रहे हैं। ऐसे मामले क्षेत्र में एक नहीं बल्कि अनेकों मिलेंगे, लेकिन शिकायत करने के बाद जब ग्रामीण किसानों की कहीं पर कोई सुनवाई नहीं होती है तो थक-हार कर इन भूमाफियाओं का विरोध करना छोड़ देते हैं और उन्हीं के मन माफी जमीन की बिक्री कर शांत हो जाते हैं।

## तहसील दिवस में न्याय न मिलने से मायूस किसान चक्कर लगाने को मजबूर

सरोजिनी नगर संवाददाता लखनऊ। सरोजिनीनगर तहसील कार्यालय में शनिवार को संपूर्ण समाधान दिवस सरोजिनीनगर एसडीएम सचिन वर्मा की अध्यक्षता में आयोजित हुआ। इस दौरान पुलिस

पैतृक भूमि है। उस पर पिछले 30 - 40 वर्षों से वह कृषि कार्य करता चला आ रहा है। लेकिन बीते कुछ दिनों से भूमाफियाओं द्वारा उसकी और आसपास की जमीनों पर अवैध कब्जा कर प्लॉटिंग की जा रही है।

ग्राम समाज और तालाब आदि में दर्ज हैं। इस मामले में हमने क्षेत्रीय लेखपाल नीतू यादव को फोन करके इसकी जानकारी करनी चाही तो लेखपाल द्वारा बताया गया कि, यह मामला उच्च अधिकारियों के संज्ञान में है, कृपया उनसे बात करें। कोई भी अधिकारी कुछ कहने से बचता नजर आया। हालांकि इस मामले को लेकर इलाके के एक अन्य व्यक्ति द्वारा सूचना के अधिकार के तहत आईजीआरएस में शिकायत कर इसका लेखा-जोखा मांगा। जिस पर सरोजिनीनगर तहसील द्वारा खुद बताया गया कि जांच में इन जमीनों पर अवैध कब्जा पाया गया। लेकिन इसके बावजूद तहसील अधिकारियों ने अब तक उसे कब्जा मुक्त नहीं कराया। वहीं पीड़ित जागेंद्र इससे पहले कई बार संपूर्ण समाधान दिवस में शिकायत करने के साथ ही जिलाधिकारी की अध्यक्षता में आयोजित संपूर्ण समाधान दिवस में भी शिकायत कर चुका है। जिस पर जिलाधिकारी ने तत्काल इस मामले में कार्रवाई करने के आदेश दिए थे। मगर तहसील अधिकारियों ने जिलाधिकारी के आदेश पर भी अब तक ध्यान नहीं दिया। जिसकी वजह से उक्त जमीन अब तक कब्जा मुक्त नहीं हो सकी है। फिलहाल इसको लेकर पीड़ित जागेंद्र सिंह के अलावा ग्राम प्रधान धावापुर सहित गांव के अन्य ग्रामीण भी भू माफिया से काफी परेशान हैं।



से संबंधित 16, राजस्व से संबंधित 80, विकास से संबंधित 3, समाज कल्याण से संबंधित 8 और अन्य 16 शिकायतों सहित कुल 123 शिकायतें दर्ज हुईं। जिसमें से राजस्व विभाग की 26 शिकायतों का मौके पर निस्तारण कर दिया गया। जबकि शेष अन्य शिकायतों के निस्तारण के लिए संबंधित अधिकारियों को एक सप्ताह का समय दिया गया है। संपूर्ण समाधान दिवस में धावापुर के जागेंद्र ने शिकायत की कि वह भूमि खसरा संख्या -179, रकबा - 0.1260 हेक्टेयर का संक्रमणीय खातेदार है और यह भूमि उसकी

आरोप है कि लेखपाल और कानूनगो की साठगांठ से उक्त भूमाफिया उसकी जमीन पर जबरन कब्जा कर रहा है। इतना ही नहीं आरोप है कि ए.के.इंफ्रा एण्ड रीयल्टी डेवलपर्स के निदेशक व शहर के भदेवा निवासी नदीम अबुल हसन क्षेत्रीय लेखपाल और कानूनगो से मिलकर उसकी जमीन के अलावा आसपास स्थित गाटा संख्या - 182, 198, 144, 149, 155, 163, 192, 172, 156 व 213 आदि जमीनों पर भी अवैध कब्जा कर प्लॉटिंग कर रहा है। जबकि यह सभी गाटा सरकारी दस्तावेजों में ऊसर, बंजर, आबादी,

कार्यालय ग्राम पंचायत  
प्रशासकीय स्वीकृति

राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (नरेगा) ग्राम पंचायत अंश वर्ष 2008-09 हेतु क्षेत्र पंचायत द्वारा पारित कार्ययोजना अनुमोदनोपरान्त प्रशासनिक स्वीकृति प्रदान की जाती है।

क्र. स.	कार्य का नाम	कार्य की माप	लागत	सामग्री अंश	श्रमशरा	सृजित होने वाले मानव दिवस	योग
1	2	3	4	5	6	7	8
1	सामग्री जोड़ी जायेंगे	600 मीटर	2,19,500	56%	1,63,500	1635	
2	श्रमशरा जोड़ी जायेंगे						

- कार्य राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम 2005 भारत सरकार/उत्तर प्रदेश सरकार के म निर्देशन के अनुसार कराये जायेंगे। इसमें किसी भी प्रकार की शिथिलता अनुमन्य न होगी।
- कार्य प्रारम्भ करने से पूर्व कार्यदायी संस्था यह सुनिश्चित कर लेगी कि स्वीकृत कार्य किसी योजना अन्तर्गत निर्मित नहीं किया गया है। और न ही भारत सरकार/उत्तर प्रदेश सरकार द्वारा स्थानीय निकाय की अन्य किसी योजना में अंगीकृत है।
- कार्य पंजीकृत लाभार्थियों से ही कराया जायेगा जिसका अकन जॉब कार्ड एच नस्टर रोल पर कि जायेगा। किसी भी दशा में टंकेंदारी प्रथा जैसे ट्रैक्टर व मशीन आदि का उपयोग नहीं किया जायेगा।
- श्रमिकों की मजदूरी का भुगतान न्यूनतम मजदूरी अधिनियम के अन्तर्गत अधिसूचित दरों/मानक अनुसार कार्य करने पर प्रति मानव दिवस मु० 100 प्रतिदिन नगद, भुगतान साप्ताहिक किया जायेगा।
- कार्य प्रारम्भ करने से पूर्व, कार्य के दौरान तथा कार्य पूर्ण होने पर वेनेजवार डिजिटल कैमरे से फोटो ग्राफ अवश्य लिया जाय तथा कार्य स्थल पर योजना का नाम, कार्य का नाम, कार्य का विवरण स्वीकृति धनराशि आद का उल्लेख करते हुए एक बोर्ड अवश्य लगाया जाए।
- कार्य आगणन के स्वीकृत मानक, विशिष्टियों व पूर्ण गुणवत्ता के अनुरूप स्वीकृत धनराशि की सीमा अन्तर्गत ही कराया जायेगा कार्य की गुणवत्ता हेतु संस्था स्वयं उत्तरदायी होगी।
- कार्य प्रारम्भ करने के पूर्व क्षेत्र के सम्बन्धित जनप्रतिनिधि, मा० सांसद, मा० कियायक व मा० प्रमुख को अवश्य सूचित किया जाये।
- कार्य की तकनीकी सम्परीक्षा प्रकल्प द्वारा निरीक्षण किये जाने पर मूल अभिलेख प्रस्तुत करना ही तथा दी गयी टिप्पणी का क्रियान्वयन/अनुपालन करना होगा।
- श्रमिकों द्वारा रोजगार भौगे जाने पर नियमानुसार यथासम्भव उपलब्ध कराया जाए।
- कार्य प्रत्येक दशा में दो माह में पूर्ण हो जाय तथा कार्य पूर्ण होने पर कार्य की पूर्ति प्रमाण पत्र प्रस्तुत किया जाए।
- यदि उपरोक्त शर्तों का उल्लंघन पाया गया तो कार्यदायी संस्था को उपलब्ध करायी गई धनराशि को मुश्त वापस लेते हुए विधिक कार्यवाही की जायेगी।
- कार्य तकनीकी सहायक/अवर अभियन्ता प्र०अभि०सेवा/लघु सिचाई द्वारा दिये गये निर्देशों के अनुरूप किया जाय।

ग्राम पंचायत अधिकारी  
ग्राम पंचायत - **वावापुर**  
शरदपुरी नगर, लखनऊ

श्रीलाला शर्मा  
प्रधान  
ग्राम पंचायत - **वावापुर**  
शरदपुरी नगर, लखनऊ

कार्यालय ग्राम पंचायत - **वावापुर**, शरदपुरी नगर, लखनऊ

पत्रांक 06 / नरेगा / प्रशासकीय स्वीकृति / 2008-09 दिनांक 12/10-08

प्रतिलिपि कार्यकम अधिकारी/खण्ड विकास अधिकारी शरदपुरी नगर महोदय को प्रकल्प को मंजूर कर इस आशय से प्रेषित है कि कृपया वित्तीय स्वीकृति प्रदान करने के लिए

श्रीलाला शर्मा  
प्रधान  
ग्राम पंचायत - **वावापुर**  
शरदपुरी नगर, लखनऊ

श्रीलाला शर्मा  
प्रधान  
ग्राम पंचायत - **वावापुर**  
शरदपुरी नगर, लखनऊ

TITLE PAGE

Preliminary / Detailed / Revised

**OFFICE OF BLOCK DEVELOPMENT OFFICER**

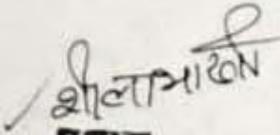
BLOCK **सरोजनीनगर**  
 DISTT **लखनऊ**

YEAR **2008-09** SCHEME **राष्ट्रीय ग्रामीण रोजगार गारंटी योजना**

NAME OF WORK **ग्राम - धावापुर खसलारा में लखनऊ मार्ग (मैन रोड) को जी एन वा से प्रभुगंवा तक से आगे बढ़ाने के लिए 23)**

Estimated cost: Rs. **2,19,500 20**

S.No	OFFICERS NAME:	DESIGNATION	SIGNATURE
1	Er S.K. Verma	Junior Engineer	
2	S.K. Singh	Block Dev Officer	
3	S.K. Srivastava	T.A	
4	Er	Computer	
5	Er	Executive Engineer	

  
**शीला भारती**  
 पंचायत  
 ग्राम पंचायत काठ बरवाड़ा  
 विकास मंडल लखनऊ नगर  
 लखनऊ-226002

  
**राम प्रसाद अधिकारी**  
 ग्राम पंचायत धावापुर खसलारा  
 वि०स०-सरोजनी नगर, लखनऊ

REPORT

NAME OF WORK... ग्राम-घावा पु. खसवार में सड़क मरि (मैन्रोड फौजी)  
स. म. म. वि. बाल. सं. को. मंगल. इ. (खत. ३)

प्रस्तुत विस्तृत प्राक्कलन ग्राम पंचायत के अनुरोध पर राष्ट्रीय ग्रामीण रोजगार गारन्टी योजना के पत्रांक दिनांक के क्रम में तैयार किया गया है। इस कार्य में सड़क मरि के निर्माण का प्रस्ताव है इस कार्य की माप  $600 \times 6.0 \times 0.95$  है। इसमें आर०सी०सी० पाइप  $600mm$  की 2 पुलिया के निर्माण का प्रस्ताव है यह कार्य राष्ट्रीय ग्रामीण रोजगार गारन्टी योजना के अन्तर्गत उपलब्ध धनराशि से कराया जायेगा।

इस कार्य से गांव/मजूरों को लाभ होगा तथा गांव में परिसम्पत्ति का निर्माण होगा तथा मजदूरों को रोजगार के अवसर प्राप्त होंगे।

प्राक्कलन में दरो का प्रस्ताव लोक निर्माण विभाग में प्रचलित दरों के आधार पर किया गया है। इस प्राक्कलन की अनुमानित लागत  $\text{रु० } 2,19,500$  आती है जो आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित है।

श्रीला अरवि  
प्रधान

ग्राम पंचायत ...  
विकास ...  
खतपत्र-...

शरद कुमार श्रीवास्तव  
तकनीकी सहायक  
श्रीजमीनगर ब्लाक लखनऊ

ग्राम पंचायत अधिकारी  
विकास ...  
वि०ख०-घरौवती नगर, खसवार

राष्ट्रीय ग्रामीण रोजगार गारण्टी योजना वर्ष 2008-09 के अन्तर्गत ग्राम पंचायत द्वारा प्रस्तुत तकनीकी स्वीकृति के क्रम में निम्न विवरण के अनुसार वित्तीय स्वीकृति प्रदान की जाती है।

ग्राम का नाम खावापुर खसरावा

कार्य का नाम समाजिक कार्य के लिए टाबा सिस्टम इवोल्यूशन से शोध करना 3. कार्य की लम्बाई 60 दिव

अनुमानित लागत रु. 219500/- 5. कार्ययोजना क्रमांक

- कार्य निम्न प्रतिबन्धों के अधीन कराया जायेगा -
- ग्राम पंचायत स्तर पर इस योजना के लिए पृथक से लेखा डबल इन्ट्री सिस्टम से अपनाया जायेगा। अर्थात् लेजर, जनरल, पिटी कैश बुक (बैंक वाइज), ग्राफ्ट रजिस्टर, बैंक समाधान रजिस्टर, बैंक शाखा/चेक प्राप्ति रजिस्टर, प्रासंगिक व्यय भंडारिका/बिल तैयार कराया जायेगा।
- कार्य प्रारम्भ होने से पूर्व, प्रारम्भ होने पर, मध्य स्तर पर एवं पूर्ण हो जाने पर डिजिटल कैमरे से कार्य का फोटोग्राफ कराया जायेगा तथा इसकी प्रति पत्रावली में संरक्षित की जायेगी।
- योजना के क्रियान्वयन में ठेकेदारी प्रथा प्रतिबन्धित रहेगी।
- कार्यस्थल पर प्राथमिक स्वास्थ्य सुविधा (फर्स्ट एड बाक्स), पेजजल, छाँव हेतु शेड, क्रैच (जब 6 वर्ष की आयु के 5 से अधिक शिशु कार्यस्थल पर हों) अनिवार्य रूप से कार्यदायी संस्था द्वारा उपलब्ध कराया जायेगा। शिशुओं की देखभाल हेतु एक व्यक्ति (महिला को प्राथमिकता) को नियोजित किया जायेगा जिसके लिए उचित वित्तीय प्राविधान कार्य की लागत में किया जायेगा।
- योजनान्तर्गत कार्य करने वाले प्रत्येक श्रमिक को राज्य सरकार द्वारा निर्धारित न्यूनतम मजदूरी रु0 100/- प्रतिदिन के अनुसार भुगतान किया जायेगा।
- महिला एवं पुरुषों की मजदूरी भुगतान में कोई भेदभाव नहीं किया जायेगा।
- मजदूरी का भुगतान साप्ताहिक किया जायेगा आपवादिक स्थिति में अधिकतम पाक्षिक आधार पर किया जायेगा।
- मजदूरी भुगतान के समय भुगतान का अंकन जाब कार्ड पर किया जायेगा।
- निगरानी हेतु सतर्कता समिति का गठन अवश्य किया जायेगा।
- योजनान्तर्गत आवेदन करने वाले श्रमिक को उसके आवेदन के 15 दिनों के अन्दर अथवा उसके द्वारा आवेदित तिथि (जो भी पहले हो) को रोजगार नहीं उपलब्ध कराये जा सकने की स्थिति में आवेदक बेरोजगारी भत्ता प्राप्त करने का हकदार होगा।
- बेरोजगारी भत्ते की राशि वित्तीय वर्ष में प्रथम 30 दिवस हेतु न्यूनतम मजदूरी दर के एक चौथाई होगी तथा शेष अवधि के लिए न्यूनतम मजदूरी दर की आधी होगी।
- प्रत्येक परियोजना प्रारम्भ करने से पूर्व प्रशासनिक तथा तकनीकी स्वीकृति ग्राम सभा की खुली बैठक से करवाना अनिवार्य है तथा वित्तीय स्वीकृति अधोदस्ताक्षरी के स्तर से जारी होगी।
- कार्य आदेश ग्राम पंचायत अधिकारी/ग्राम विकास अधिकारी के द्वारा किया जायेगा।
- कार्य का अनुश्रवण एवं एम0बी0 तैयार करने का कार्य तकनीकी सहायक द्वारा सम्पादित किया जायेगा।
- एम0बी0 की स्वीकृति ग्राम प्रधान एवं ग्रा0 पं0 अ0/ग्रा0वि0अधि0 द्वारा संयुक्त रूप से किया जायेगा।
- प्रयुक्त की जा रही धनराशि में कम से कम 60 प्रतिशत धनराशि अकुशल श्रमिकों की मजदूरी पर व्यय किया जायेगा।
- ग्राम पंचायत योजनान्तर्गत प्राप्त धनराशि का 60 प्रतिशत घनित परियोजना पर व्यय करने के उपरान्त अवशेष धनराशि का माप पत्र उपयोग/उपयोगिता प्रमाण पत्र मस्टररोल तथा एम0बी0 की छायाप्रति अधोदस्ताक्षरी के कार्यालय में उपलब्ध कराई जायेगी। विकास खण्ड के अवर अभियन्ता ग्रा0अ0से0/लघु सिंचाई के सत्यापन एवं संस्तुति के उपरान्त समस्त औपचारिकताएं पूर्ण होने पर द्वितीय किस्त नियमानुसार उपलब्ध कराई जायेगी।
- राष्ट्रीय ग्रामीण रोजगार गारण्टी योजना के अन्तर्गत कराये गये कार्यों की गुणवत्ता एवं मानक के अनुसार कार्य कराने का पूर्ण उत्तरदायित्व कार्यदायी संस्था का है।

ग्राम पंचायत द्वारा आय एवं व्यय का विवरण साप्ताहिक/पाक्षिक/मासिक निर्धारित प्रारूप पर ससमय प्रस्तुत किया जायेगा। आवश्यक अभिलेखों का संचारण जैसे जॉब कार्ड, पंजी, रोजगार आवेदन पंजी, रोजगार पंजी, मस्टररोल पंजी, माप पुस्तिका पंजी, परिसम्पत्ति पंजी, मजदूरी भुगतान पंजी, सामाजिक अंकेक्षण पंजी, कार्य स्थल पर निरीक्षण पुस्तिका शिकायत पुस्तिका एवं बेरोजगारी भत्ता पंजी, निर्धारित प्रारूप पर संशाधित किया जायेगा।

योजना के सफल क्रियान्वयन हेतु जिला कार्यक्रम समन्वयक द्वारा जारी निर्देशों के पालन में यदि किसी अधिकारी/कर्मचारी द्वारा लापरवाही बरती जाती है अथवा आदेशों का पालन नहीं किया जाता है तो उसे कर्तव्यों के प्रति लापरवाही माना जायेगा।

कार्यक्रम अधिकारी/खण्ड विकास अधिकारी  
सरोजनी नगर, लखनऊ

कार्यक्रम अधिकारी/खण्ड विकास अधिकारी, सरोजनी नगर, लखनऊ

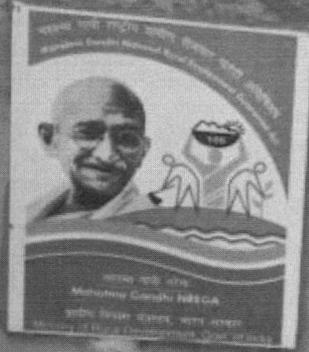
पत्रांक 250 / नरेगा/ग्रा0पं0/वित्तीय स्वीकृति/08-09 दिनांक 5/2/08

प्रतिलिपि निम्न को सूचनाार्थ एवं आदेश पालनार्थ

- ग्राम प्रधान/ग्रा0वि0अ0/ग्रा0पं0अ0 को प्राक्कलन की एक प्रति संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित।
- सम्बन्धित तकनीकी सहायक को आदेश पालनार्थ।
- सम्बन्धित पत्रावली हेतु

leal  
कार्यक्रम अधिकारी/खण्ड विकास अधिकारी  
सरोजनी नगर, लखनऊ

महात्मा गाँधी राष्ट्रीय  
ग्रामीण गारुटी रोजगार योजना



जनपद- लखनऊ  
विकास सण्ड- सरोजनी नगर  
ग्रा.पं.- धावापुर (ससरवारा)  
वित्तीय वर्ष- 2021



- 1- कार्य का नाम- वृक्षारोपण
- 2- कार्य की वर्क आर्डि.डी.- 3132006016/DP/958486255822993618
- 3- कार्य प्रारम्भ की तिथि-
- 4- कार्य समाप्त की तिथि-
- 5- श्रम पर व्यय (रु.में)-
- 6- सामग्री पर व्यय (रु.में)-
- 7- सृजित मानव दिवस-
- 8- कार्य की माप-
- 9- दिन मजदूरी की दर-

2017





<https://www.facebook.com/>





# विश्व पुरोहित यजमान व्यास परिशंघ

## (CONFEDERATION OF WORLD PRIEST HOST TRUST)

In accordance with Indian Trust Act 1882 & Charitable and religious Trust Act 1920

मुख्यालय : 249, योगी भवन, डीएम ग्रीन सिटी, फेज-2, धावापुर, बन्धरा, मोहनलालगंज-कानपुर रोड, लखनऊ-226401

प्रशासनिक कार्यालय : 466/28, मुनि मिश्रा स्मृति भवन, कोनेश्वर महादेव चौराहा, हरदोई रोड, चौक, लखनऊ-226003

पत्रांक CWPHT/0036/2023

दिनांक 10-05-2023

सेवा में,

श्रीमान् अध्यक्ष,  
रियल इस्टेट रेगुलेटरी अथॉरिटी,  
लखनऊ, उत्तर प्रदेश।

**विषय: रेरा नियमावली को ए. के. इंफ्रा एंड रियलिटी डेवलपर्स एवं उसके प्रमोटर्स डेवलपर्स नदीम अब्दुल हसन, खालिदा अजीज, मो. नायाब व अन्य पार्टनर्स के द्वारा ताक पर रखकर कार्य करने के विरुद्ध समग्र कार्रवाई करने हेतु।**

महोदय,

उपरोक्त विषय के संबंध में आपका ध्यान साग्रह आकृष्ट करना है कि ए. के. इंफ्रा एंड रियलिटी डेवलपर्स, ए. के. इंफ्रा एंड रियलिटी डेवलपर्स प्राइवेट लिमिटेड एवं इसके प्रमोटर्स डेवलपर्स नदीम अब्दुल हसन खालिदा अजीज, मो. नायाब एवं अन्य पार्टनर्स, सानाह पैलेस निकट सहारागंज मॉल, शाहनजफ रोड हजरतगंज लखनऊ उत्तर प्रदेश के द्वारा लखनऊ के कानपुर रोड, सुल्तानपुर रोड, हरदोई रोड और फैंजाबाद रोड पर बिना किसी एंजेसी से स्वीकृत प्राप्ति के ही स्थानीय अधिकारियों कर्मचारियों नेताओं की सांठगांठ से वृहद स्तर पर 20 हजार वर्गमीटर से लेकर एक लाख वर्गमीटर तक के रियल इस्टेट प्रोजेक्ट्स रेगुलेटरी एक्ट, प्रदूषण नियंत्रण बोर्ड, वन पर्यावरण एवं जलवायु परिवर्तन, स्वच्छ भारत मिशन, जल जीवन मिशन व राष्ट्रीय हरित न्यायाधिकरण के मानक के विरुद्ध धड़ल्ले से संचालित किए जा रहे हैं।

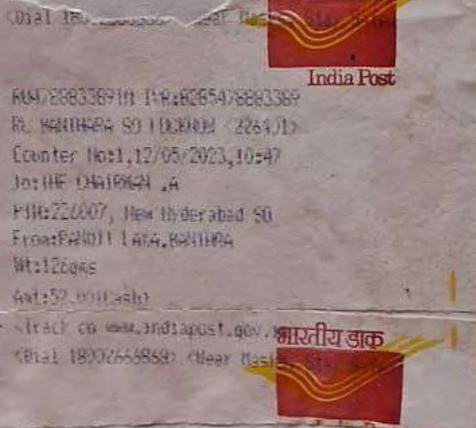
अतः आपसे साग्रह विनती है कि उपरोक्त कम्पनी एवम् उसके प्रमोटर्स डेवलपर्स पार्टनर के विरुद्ध समग्र कार्रवाई करने की कृपा करें तथा यहां के निवासियों को समस्त प्रकार की मूलभूत आवश्यकताओं व सुविधाएं प्रदान करने हेतु कम्पनी एवम् उसके प्रमोटर्स डेवलपर्स को आदेश जारी करने की कृपा करें।

नति ०५ नत्सत |अलख निरंजन।।

भवदीय

(पंडित लक्ष्मण बालयोगी)

मुख्य प्रशासकीय न्यासी / प्रबंधकर्ता



सेवा में,

1. महामहिम राज्यपाल महोदय, उत्तर प्रदेश लखनऊ।
2. माननीय, मुख्यमंत्री महोदय उत्तर प्रदेश सरकार लखनऊ।
3. माननीय उप-मुख्यमंत्री महोदय श्री ब्रजेश पाठक जी उत्तर प्रदेश सरकार लखनऊ।
4. माननीय उप-मुख्यमंत्री महोदय श्री केशव प्रसाद मौर्य जी उत्तर प्रदेश सरकार, लखनऊ।
5. श्रीमान् आयुक्त महोदय लखनऊ मंडल लखनऊ।

मान्यवर,

आप सभी का ध्यान सादर बड़े दुःख के साथ आकृष्ट कराना पड़ रहा है कि सर्वकल्याण हेतु हम वन एवं पर्यावरण सेवकों के द्वारा धावापुर खसरवारा पंचायत, बंधरा थाना, तहसील रोजनीनगर लखनऊ स्थित शिवशक्ति कुंड देवस्थानम तीर्थस्थली एवं पंचवटी व आसपास के क्षेत्रों में रोपित जीवनदायी पौधे यथा पीपल वरगद पाकड़ गुलड़ करंज पारस पीपल बेल गुलहड़ नीम इत्यादि पौधों को सामाजिक व धार्मिक विद्वेष के कारण ए. के. इफ्रा एंड रियलिटी डेवलपर्स एवं उसके प्रमोटर्स डेवलपर्स नदीम अब्दुल हसन खालिदा अजीज मो नायाब एवं उनके अभिन्न कर्मचारियों अधिकारियों के द्वारा चोरी छिपे बार-बार उखाड़कर उनकी हत्या कर देते हैं।

ज्ञात हो कि प्रत्येक शनिवार एवं विशेष पर्व त्यौहार पर उपरोक्त सभी 6 फीट से अधिक ऊंचाई वाले पौधों को लगाकर हम वन पर्यावरण जलवायु परिवर्तन एवं मानव जीवन के संरक्षण संवर्धन हेतु हणारी टोली के द्वारा जनसहयोग से रोपित किया गया है व इसे निरंतर जारी रखा है। इन्होंने सामाजिक व आर्थिक धार्मिक विद्वेष के कारण मनरेगा के तहत वर्ष 2021 में लगे सैकड़ों पौधों एवं हमारी टोली द्वारा लगाए गए सैकड़ों पौधों को उखाड़कर उनकी निर्ममता पूर्वक हत्या कर दिये हैं।

ज्ञात हो कि मासिक शिवरात्रि 18.05.2023 को भी हमारी टोली शिवशक्ति कुंड देवस्थानम तीर्थस्थली एवं पंचवटी में कई वरगद के पौधे रोपित किए थे जिसे कम्पनी प्रमोटर्स डेवलपर्स एवं उनके अभिन्न कर्मचारियों अधिकारियों ने चोरी छिपे 19.05.2023 को उपरोक्त सभी पौधों को उखाड़कर उनकी हत्या कर दिये। ये रियल इस्टेट के कारोबार में प्रकृति और पर्यावरण व मानव जीवन को क्षति पहुंचाकर जीव-जंतुओं एवं मानव जीवन पर निरंतर संकट उत्पन्न कर रहे हैं।

अतः आप सभी से करबद्ध प्रार्थना है कि मानवीय मूल्यों एवं वन पर्यावरण एवं जलवायु का संरक्षण संवर्धन करते हुए इनके कुकृत्यों एवं इनपर यथाशीघ्र समग्र कार्रवाई करने की कृपा करें।

प्रार्थीगण

1) मंडल लखनऊ वाला 2) शिवशक्ति कुंड देवस्थानम

7379101763	धावापुर खसरवारा	
2) अर. पी. सिंह	18/5/2023 को कुंड देवस्थानम धावापुर	
9532036468	बंधरा	12
3) विवेक कुमार	H.N - 128	
9205717392		
4) DK.P	H.N. 199	
9415882072	780008224	
5) SP Mishra		
6) Jhupendra Singh	Dhawalpur	
7) आमत कुमार 8400120407		

चंद्र प्रकाश पांडे 9956104820 170

द्विमान्शु सिंह परिवार 7999532758 110

शाममिलन यादव 9120517597

पंकज कुमार 7966924430

Satyendra Tiwari 9269009049

सत्य रस्तोगी 9140134323

Mind Sir 7655000162

Prashant K. Singh 8090504767

Rakesh Singh Kushwah. 9682168109

B. K. Mishra 7068438887

चंद्र प्रकाश पांडे

द्विमान्शु सिंह परिवार

शाममिलन यादव

Chandana Kumar

[Signature]

सत्य (मोबा)

Vijay Sir

[Signature]

[Signature]

भारतीय डाक



India Post

RN78851901H 148826547888190  
R. BANHARA SU LUCHNIA (226401)  
Counter No:1,25/05/2023,10:57  
Luchnia BARTHA, LUCHNIA, LU  
PIN:226001, Lucknow (PU)  
From:PAWATI LARA, BANHARA  
Mt:20gms  
Amt:22.00(Cash)  
Track on www.indiapost.gov.in  
(Dial 18002668888) (Near Po:भारतीय डाक)

भारतीय डाक



India Post

RN78850751H 148826547888190  
R. BANHARA SU LUCHNIA (226401)  
Counter No:1,25/05/2023,10:57  
Luchnia BARTHA, BILWESH PATIL  
PIN:226001, Lucknow (PU)  
From:PAWATI LARA, BANHARA  
Mt:20gms  
Amt:22.00(Cash)  
Track on www.indiapost.gov.in  
(Dial 18002668888) (Near Po:भारतीय डाक)

(Dial 18002668888) (Near Po:भारतीय डाक)



India Post

RN78853141H 148826547888190  
R. BANHARA SU LUCHNIA (226401)  
Counter No:1,25/05/2023,10:57  
Luchnia BARTHA, BILWESH PATIL  
PIN:226001, Lucknow (PU)  
From:PAWATI LARA, BANHARA  
Mt:20gms  
Amt:22.00(Cash)  
Track on www.indiapost.gov.in

(Dial 18002668888) (Near Po:भारतीय डाक)



India Post

RN78850811H 148826547888190  
R. BANHARA SU LUCHNIA (226401)  
Counter No:1,25/05/2023,10:57  
Luchnia BARTHA, JETI  
PIN:226001, Lucknow (PU)  
From:PAWATI LARA, BANHARA  
Mt:20gms  
Amt:22.00(Cash)  
Track on www.indiapost.gov.in

(Dial 18002668888) (Near Po:भारतीय डाक)



India Post

RN78852091H 148826547888190  
R. BANHARA SU LUCHNIA (226401)  
Counter No:1,25/05/2023,10:57  
Luchnia BARTHA, JETI  
PIN:226001, Lucknow (PU)  
From:PAWATI LARA, BANHARA  
Mt:20gms



# विश्व पुरोहित धर्ममाल व्यास परिशद

(CONFEDERATION OF WORLD PRIEST HOST TRUST)

In accordance with Indian Trust Act 1882 & Charitable and religious Trust Act 1920

मुख्यालय : 249 योगी भवन अटल बिहारी सेवाग्राम DGC-2 धावापुर बंधरा लखनऊ उत्तर प्रदेश - 226401

प्रशासनिक कार्यालय : 466/28, मुनि मिश्रा स्मृति भवन, कोनेश्वर महादेव चौशहा, हरदोई रोड, चौक, लखनऊ-226003

पत्रांक CWPHT/0115/2024

दिनांक 30-01-2024

सेवा में,

1. श्री मान् पुलिस आयुक्त महोदय, पुलिस कमिश्नरेट लखनऊ, उत्तर प्रदेश।
2. श्री मान् थानाध्यक्ष महोदय बंधरा लखनऊ

विषय: कुछ बाहरी शक्तियों एवं माफियाओं के साथ मिलकर शाहाना सिद्दीकी, रत्ना श्रीवास्तव, पवन कुमार वर्मा, सत्यप्रकाश मिश्र इत्यादि के द्वारा मेरे साथ-साथ हमारे पारिवारिक सदस्यों की हत्या करने तथा आर्थिक सामाजिक नुकसान पहुंचाने की साजिश करने के संबंध में।

महोदय,

उपरोक्त विषयक के संबंध में आपका ध्यान सादर आकृष्ट करना है कि शाहाना सिद्दीकी, रत्ना श्रीवास्तव, पवन कुमार वर्मा, सत्य प्रकाश मिश्र इत्यादि समस्त निवासी अटल बिहारी सेवाग्राम DGC-II धावापुर थाना-बंधरा, लखनऊ, उत्तर प्रदेश-226401, कुछ बाह्य शक्तियों व माफियाओं के साथ मिलकर मेरे साथ साथ हमारे पारिवारिक सदस्यों की हत्या करने तथा आर्थिक सामाजिक नुकसान पहुंचाने की साजिश करते रहे हैं और ये सभी बार-बार 15-20 लोगों का गिरोह बनाकर हमारे पारिवारिक आवास : योगी भवन, शिवशक्ति कुण्ड देवस्थानम, अटल बिहारी सेवाग्राम, DGC-II धावापुर, बंधरा, लखनऊ उत्तर प्रदेश -226401 पर आकर हमें और हमारे पारिवारिक सदस्यों को मानसिक व शारीरिक रूप से प्रताड़ित करते रहते हैं और मेरी व हमारे पारिवारिक सदस्यों की जान-माल की क्षति पहुंचाने की धमकी देते हैं।

ज्ञात हो कि मेरे द्वारा मोहनलालगंज संसदीय क्षेत्र में सामाजिक मामलों, धार्मिक कार्यों के पक्ष में एवं माफियाओं के विपक्ष में जोरदार तरीके से केंद्र सरकार एवं उत्तर प्रदेश सरकार के संज्ञान में लाया करते हैं, जिसके कारण ये सभी उनके साथ मिलकर आपराधिक साजिश करके मेरे साथ-साथ हमारे पारिवारिक सदस्यों की हत्या करने/करवाने एवं आर्थिक सामाजिक क्षति पहुंचाने में लगे हुए हैं।

अतः आपसे विनम्र आग्रह है कि उक्त का गंभीरता से संज्ञान लेते हुए कठोर कार्यवाही करने का कष्ट करें।

अलख निरंजन।

भवदीय

(धर्ममूर्ति पंडित लक्ष्मण बालयोगी)  
मुख्य प्रशासकीय न्यासी

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 896 OF 2022

IN THE MATTER OF:

LAXMAN BALYOGI

...

APPLICANT

VERSUS

STATE OF U.P.

...

RESPONDENT

**APPLICATION FOR CONDONATION OF DELAY OF 55 DAYS IN  
FILING REPLY TO THE SUBMISSION OF M/S A.K. INFRA AND  
REALITY DEVELOPMENT PVT. LTD.**

**MOST RESPECTFULLY SHOWETH**

1. That the matter was listed before the Hon'ble Tribunal on 21<sup>st</sup> February 2024. The Hon'ble Tribunal was pleased to allow two weeks' time to the Applicant to file reply to the response of the project proponent.
2. That due to medical issue [last stage cancer] in the home of the counsel, the reply could not be prepared in time the delay of the 55 days is mainly caused due to the reason.
3. That the delay was not intentional but due to circumstances not in the control of the Applicant.

Hence the present Application.

**PRAYER**

In the present facts and circumstances, it is most humbly prayed to allow the delay of 55 days in filing the present reply.

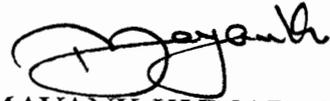


Any other relives which are necessary for the proper adjudication of the case in favour of the Applicant.



APPLICANT

THROUGH



MAYANK KUMAR, Advocate  
INDIAN LEGAL MANAGEMENT  
156- Karishma Apartment, IP Extension,  
Plot No. 27, Delhi -110092.  
M : + 91 98103 91946.

Date : 30.04.2024  
Place: New Delhi

Email : [legalcorporatecorp@gmail.com](mailto:legalcorporatecorp@gmail.com)

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 896 OF 2022

IN THE MATTER OF:

LAXMAN BALYOGI

...

APPLICANT

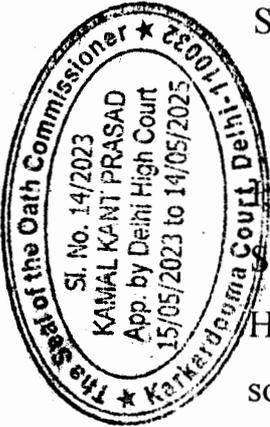
VERSUS

STATE OF U.P.

...

RESPONDENT

AFFIDAVIT



Pt. Laxman Balyogi, S/o Pt. Angrah N Bhardwaj age about 52 years, R/o Shiv Shakti Upasna Peeth, Shastguru Ashram Bari Dham, Sitapur, Hardoi Road, Lucknow- 226003 presently at New Delhi, do hereby solemnly affirm and state as under:

Handwritten signature and stamp: 'I Identify the Deponent who has signed in My Presence' dated 15/5/2024.

3. That I am the Applicant/ Complainant in the present case as such aware of the facts of the present case and competent to swear the present affidavit.

4. That the present Application was prepared by my advocate under my instruction. It has been read over to me in my colloquial language. The contents of the reply are true and correct to best of my knowledge and information available before me.

Handwritten signature of the deponent.

DEPONENT

VERIFICATION

01 MAY 2024

It is verified on 30.04.2024 that the contents of paragraphs 1 to 2 of the affidavit is true to the best of my knowledge and the documents relied upon and nothing material therein has been concealed.

CERTIFIED THAT THE DEPONENT Shri/Smt./Mr. ... Laxman Balyogi S/o, W/o, D/o, Sh. ... Identified by Shri/Smt. ... Manjank K. Kr. ... has solemnly testified before me at Delhi on 01 MAY 2024 in Sr. No. 14/24 That the contents of the affidavit which have been read over & explained to him/her are true & correct to his/her knowledge.

Handwritten signature of the verifier.

DEPONENT

IN THE COURT OF THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI  
ORIGINAL APPLICATION NO. 896/2022

IN THE MATTER OF:  
Laxman Balyogi

...Applicant

Versus

State of UP

...Respondent

KNOW ALL to whom these presents shall come that I, Laxman Bal Yogi S/o Sh. Pandit Angrah N Bhardwaj aged about 49 years, R/o, Shiv Shakti Upasana Peeth, Shastguru Ashram Bari Dham, Sitapur, Hardoi Road, Lucknow, Uttar Pradesh- 226003 do hereby appoint:

**MAYANK KUMAR (D/1528/2004) /RICHA SINGH (UP03105/17)**  
**ADVOCATES FOR APPLICANT**  
**LEGAL CORPORATE CORP**

156, Karishma Apartments, Plot No. 27, I. P. Extension, Patparganj, Delhi-110092.  
Mob. +91- 9810391946, Email: [advmayanka@gmail.com](mailto:advmayanka@gmail.com)

(Hereinafter Called the Advocate (s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear, plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Courts including High Court subject to payment of fees separately for each court by me/us.

To sign, file verify and present pleadings, appeals, cross-objections or petitions for execution review, revision, withdrawal, compromise or other petitions, replies, objections or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take-back documents to admit and/or deny the documents of opposite party.



To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings, to appoint and instruct any other Legal Practitioner, authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think it to do so and to sign the Power of Attorney on my/our behalf.

And I/We, the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his/their substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

And I/We undertake that I/We or my/our duly authorized agent would appear in the Court on all hearings and will inform the Advocate for appearance when the case is called.

And I/We undersigned, do hereby agree not to hold the advocate or his/ their substitute responsible for the result of the said case and in consequences of his/their absence from the Court when the said case is called up for hearing, or for any negligence of the said Advocates or his/their substitute.

And I/We, the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee is settled is above case and above Court for a period of 3 years only. I/We hereby agree that once the fee is paid, I/We will not be entitled for the refund of the same in any case.

IN WITNESS WHEREOF I/We do hereunto set my hand to the presents the contents of which have been understood by me/us on this ..... day of ...1.5.24, 2023.

ACCEPTED SUBJECT TO THE TERMS OF FEES.

*Richa Singh*  
Advocate

*M. Mayank*

*[Signature]*  
Client  
I identify the signature

156



56

Legal Corporates Corp &lt;legalcorporatcorp@gmail.com&gt;

---

**Reply to the submission of M/s A. K. Infra & Reality Development Pvt. Ltd in Original Application No. 896 of 2022**

1 message

**Legal Corporates Corp** <legalcorporatcorp@gmail.com>

Wed, May 1, 2024 at 6:36 PM

To: amit.shukla@lexweb.in

Dear Sir,

Pls. find attached Reply to the submission of M/s A. K. Infra &amp; Reality Development Private Limited with Affidavit.

Regards

Mayank Kumar, Advocate for Applicant  
Off: 156, Karishma Apartment, Plot No. 27,  
I.P. Extension, Delhi-110092  
M: 9810391946

ATTENTION- confidential attorney-attorney/attorney-client communication!The information contained in this message and attachment(s), if any, hereto are intended only for the personal use of the designated recipient(s) named above. This message may be an attorney-attorney/attorney-client communication, and as such, is privileged and confidential. If the reader of this communication is not the intended recipient, you are hereby notified that you have received this document in error, and that any review, dissemination, distribution, or copying of this message is prohibited. Please notify sender immediately by email or telephone and delete this e-mail from your system. Thank you for your cooperation.

**Laxman Balyogi Vs. State of U.P.pdf**

6868K